

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0010506/2023	DHANANJAY DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	//0 () //
2	BLAPL/0010507/2023	BALIA @ SASHIKANTA BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SORO /364 /2023 () //
3	BLAPL/0010508/2023	TRINATH RANA VS STATE OF ODISHA	JNYANANANDA PANDA VS	KHAPRAKHOL /94 /2023 () //
4	BLAPL/0010509/2023	SAGAR DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RAMBHA (KHALLIKOTE) /202 /2022 () //
5	BLAPL/0010510/2023	RABINDRA LENKA @ MANGU VS STATE OF ODISHA	ANUPAM DASH VS	KABISURYANAGAR /238 /2023 () //
6	BLAPL/0010511/2023	BINA @ BIJAYA DAS VS STATE OF ODISHA	SASANKA SEKHAR SAHOO VS	NIMAPADA /255 /2023 () //
7	BLAPL/0010512/2023	BIDYADHAR PRADHAN VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	DIGAPAHANDI /197 /2022 () //
8	BLAPL/0010513/2023	MD. ALQUMA @ ALQUAMA VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	CHAMPUA /41 /2023 () //
9	BLAPL/0010514/2023	SUDHANSU KHILAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KANJIPANI /127 /2022 () //
10	BLAPL/0010515/2023	CHOUBAN MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KOMNA PS /164 /2013 () //
11	BLAPL/0010516/2023	BEDIAL SARAF VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	//0 () //

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12	BLAPL/0010517/2023	SANATAN CHINTAPATRA VS STATE OF ODISHA	ASIT KUMAR JENA VS	MATHILI /113 /2021 () //
13	BLAPL/0010518/2023	BIKASH AGRAWAL VS STATE OF ODISHA	NAVNEET DADHICHI VS	KANTABANJI /194 /2023 () //
14	BLAPL/0010519/2023	ARJUN BEHERA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	KEONJHAR SADAR /261 /2023 () //
15	BLAPL/0010520/2023	N.C. PRASANTA CHOUDHURY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
16	BLAPL/0010521/2023	BIGHNESWAR PARIMANIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CYBER CRIME AND ECONOMIC OFFENCE /8 /2023 () //
17	BLAPL/0010522/2023	L.AKHIL @ L.UDAYA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /201 /2023 () //
18	BLAPL/0010523/2023	GANESH MOURYA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	JHARSUGUDA /348 /2023 () //
19	BLAPL/0010524/2023	SITUNU SAHOO VS STATE OF ODISHA	PRADIPTA BEURA VS	/ /0 () //
20	BLAPL/0010525/2023	DIPAN GARNAYAK VS STATE OF ODISHA	CHINMAYA MOHANTY VS	BOUDH /292 /2022 () //
21	BLAPL/0010526/2023	ANJALI BEHERA @ ANJALI SAHANI VS STATE OF ODISHA	DEBA KUMAR RATH VS	BHARATPUR PS /245 /2023 () //
22	BLAPL/0010527/2023	BIJAY KUMAR KHATEI @ KUNDURA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /249 /2023 () //
23	BLAPL/0010528/2023	KUMARI CHANDINI	SIDHARTHA MISHRA	CYBER CRIME AND E.O, BALASORE /13 /2023

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		VS	VS	()
24	BLAPL/0010529/2023	STATE OF ODISHA BISWAMITRA DANDASENA	AMIT KUMAR NATH	// DUNGURIPALI /16 /2023
		VS	VS	()
25	BLAPL/0010530/2023	STATE OF ODISHA MOJAMMIL HUSSAIN	PARTHA SARATHI NAYAK	// PLANTSITE /245 /2023
		VS	VS	()
26	BLAPL/0010531/2023	STATE OF ODISHA NARAYAN SETHI	ASHOK DAS	// DIGAPAHANDI /231 /2023
		VS	VS	()
27	BLAPL/0010532/2023	STATE OF ODISHA BIRAKISHORE NAIK	ALOK PRASAD NANDA	// GOLAMUNDA /34 /2018
		VS	VS	()
28	BLAPL/0010533/2023	STATE OF ODISHA RAJU SINGH	SANJIB KUMAR BHANJADEO	// / /0
		VS	VS	()
29	BLAPL/0010534/2023	STATE OF ODISHA RINKU HARIJAN	SURYAKANTA DWIBEDI	// KHATIGUDA /25 /2023
		VS	VS	()
30	BLAPL/0010535/2023	STATE OF ODISHA KUNA NAYAK	AMIT BISWAL	// JAJPUR TOWN /319 /2023
		VS	VS	()
31	BLAPL/0010536/2023	STATE OF ODISHA LIPU @ MANAS BARIK	CHIRANJIB ROUT	// INDUASTRIAL,NISA /123 /2023
		VS	VS	()
32	BLAPL/0010537/2023	STATE OF ODISHA MANOJ KUNKAL @ MAIKEL	SK. ZAFARULLA	// RAIRANGPUR (RURAL) /92 /2022
		VS	VS	()
33	BLAPL/0010538/2023	STATE OF ODISHA SESHA @ SESHDEV SETHI	AMIT PRASAD BOSE	// LARAMBA /163 /2023
		VS	VS	()
34	BLAPL/0010539/2023	STATE OF ODISHA SRADHAKAR KANHAR	PRAHALLADA SAHU	// / /0
		VS	VS	()

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35	BLAPL/0010540/2023	STATE OF ODISHA PARBESH DIGAL VS	MAHES DAS VS	// GOCHHAPADA /53 /2023 ()
36	BLAPL/0010541/2023	STATE OF ODISHA JOSEPH DIGAL VS	MAHES DAS VS	// K.NUAGOAN /69 /2023 ()
37	BLAPL/0010542/2023	STATE OF ODISHA SAMIRENDRA ROUL @ KULU NANA VS	PRIYA RANJAN SINGH VS	// JAGATSINGPUR /344 /2023 ()
38	BLAPL/0010543/2023	STATE OF ODISHA JOSEPH DIGAL VS	MAHES DAS VS	// SARANGADA /57 /2023 ()
39	BLAPL/0010544/2023	STATE OF ODISHA JOSEPH DIGAL VS	MAHES DAS VS	// PHIRINGIA /92 /2023 ()
40	BLAPL/0010545/2023	STATE OF ODISHA SRINIBAS PRADHAN VS	SUDEEPTA KUMAR SINGH VS	// BADAGADA /359 /2023 ()
41	BLAPL/0010546/2023	STATE OF ODISHA SRINIBAS PRADHAN VS	SUDEEPTA KUMAR SINGH VS	// BADAGADA /360 /2023 ()
42	BLAPL/0010547/2023	STATE OF ODISHA SADANANDA MANKI @ GUDDU VS	PUSPAMITRA MOHAPATRA VS	// KOIDA /22 /2023 ()
43	BLAPL/0010548/2023	STATE OF ODISHA ADITYA RAJ SINGH VS	PUSPAMITRA MOHAPATRA VS	// KHANDAGIRI P.S. /248 /2023 ()
44	BLAPL/0010549/2023	STATE OF ODISHA ANANDA CHANDRA BEHERA VS	PUSPAMITRA MOHAPATRA VS	// TIGIRIA /76 /2023 ()
45	BLAPL/0010550/2023	STATE OF ODISHA SAHIL KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	// BOLAGARH P.S. /211 /2023 () //

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46	BLAPL/0010551/2023	PRABHAT RANJAN PATRA @ PRAVAT RANJAN PATRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MANCHESWAR P.S. /68 /2023 () //
47	BLAPL/0010552/2023	SAHADEV BARIK @ NAGA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BHARATPUR PS /47 /2023 () //
48	BLAPL/0010553/2023	RAJESH BISWAL VS STATE OF ODISHA	SOUBHAGYA S. DAS VS	GOCHHAPADA /114 /2023 () //
49	BLAPL/0010554/2023	MANI @ SURYAMANI DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //
50	BLAPL/0010555/2023	BIJU @ BIJAY NAIK @ BIJAY KUMAR NAIK VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KUNDHEIGOLA /192 /2023 () //
51	BLAPL/0010556/2023	JITU TARAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /268 /2023 () //
52	BLAPL/0010557/2023	SUMANTA BARAD VS STATE OF ODISHA	PRASANTA KUMAR SENAPATI VS	BOLANGIR TOWN /282 /2023 () //
53	BLAPL/0010558/2023	BALUNKI @ BALUNKESWAR MALLICK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	PHIRINGIA /49 /2023 () //
54	BLAPL/0010559/2023	SANJAYA @ CHHOTU OGRE VS STATE OF ODISHA	JAGABANDHU SAHU VS	BIJEPUR /138 /2021 () //
55	BLAPL/0010560/2023	RABATIKANTA MOHAPATRA VS STATE OF ODISHA	PRATIK NAYAK VS	KENDRAPARA /203 /2023 () //
56	BLAPL/0010561/2023	ROCKY TANDI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	CHITRAKONDA /139 /2021 () //
57	BLAPL/0010562/2023	SHIBA SAMBHU MAHANTA @ SIBASAMBHU MAHANTA	KARTHA SARATHI DAS	KEONJHAR TOWN /123 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0010563/2023	ASIK KHADIA	BISWARANJAN DALAI	BANDOMUNDA /94 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0010564/2023	SATYAJIT SWAIN @ LIPUN	BISWARANJAN DALAI	SECTOR-3 /40 /2021
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0010565/2023	RAJA BHOI	SATYAJIT MOHAPATRA	SAINTALA /169 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0010566/2023	PRASANTA RANASINGH	SATYAJIT MOHAPATRA	KANAS /63 /2001
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0010567/2023	MOHAMMAD HUEN @ HUSSEIN ANSARI	PARTHA SARATHI NAYAK	BISRA /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0010568/2023	MD. KHALIK ANSARI @ BUTU	PARTHA SARATHI NAYAK	BISRA /149 /2022
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0010569/2023	SHANKAR BAISHNAB	SOUMYA KANTA TRIPATHY	KALIMELA /198 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0010570/2023	DELIN BAGH	DHIRENDRA KUMAR MOHAPATRA	KUCHINDA /73 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0010571/2023	ABHAYA NAIK	PRIYA RANJAN SINGH	KANTABANIA PS /69 /2017
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0010572/2023	NETRA KALSAI	ANIRUDHA DAS	TITILAGARH /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0010573/2023	MOHAMMAD SAJID HUSSAIN	UMA CHARAN MISHRA	KHURDA SADAR /221 /2023
		VS	VS	()

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69	BLAPL/0010574/2023	STATE OF ODISHA GANESH MALIK VS	ARJEET MISHRA VS	// JAJPUR ROAD /166 /2023 ()
70	BLAPL/0010575/2023	STATE OF ODISHA SRUJAN @ SUJAN BEHERA VS	AMLAN SHAKTI PAUL VS	// NAYAPALLI P.S. /202 /2023 ()
71	BLAPL/0010576/2023	STATE OF ODISHA GOURI SAHA VS	SUSANTA KUMAR SAHU VS	// AINTHAPALI /348 /2023 ()
72	BLAPL/0010577/2023	STATE OF ODISHA TAPAN BEHERA VS	UNMESH CHANDRA JENA VS	// BARKOTE /93 /2023 ()
73	BLAPL/0010578/2023	STATE OF ODISHA CHANDAN KUMAR MAHARANA VS	MONOMOY BASU VS	// NILGIRI /181 /2023 ()
74	BLAPL/0010579/2023	STATE OF ODISHA SK. MURAD VS	JAYANTA KUMAR MAJHI VS	// SPL.TASK FORCE /16 /2023 ()
75	BLAPL/0010580/2023	STATE OF ODISHA SAROJ KUMAR DAS VS	ACHYUTANANDA ROURTRAY VS	// CUTTACK SADAR /237 /2023 ()
76	CMAPL/0000674/2023	STATE OF ODISHA PRASANJIT PADHY @ PRASANJEET PADHI VS	BRAHMANANDA TRIPATHY VS	// // ()
77	CMAPL/0000675/2023	MAITRI SATPATHY CHANDRA SEKHAR SAMANTA VS	ADV. VS	// // ()
78	CMAPL/0000676/2023	STATE OF ODISHA ARUN KANTA SWAIN VS	ADV . VS	// // ()
79	CMAPL/0000677/2023	SANJUKTA LENKA RAJKISHOR SETHA VS	ALOK KUMAR DAS VS	// // ()
		BAISHNAB CHARAN SETHA		//

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80	CMP/0001078/2023	SRIDHAR GIRI VS NIRAKAR KUNDU	MAHESWAR MOHANTY VS	// 0 //
81	CMP/0001079/2023	KARTIKA CHARAN ROUT @ KARTIK ROUT VS PADMALOCHAN ROUT	ARJUNA CHARANA BEHERA VS	// 0 //
82	CMP/0001080/2023	SUSUILA SWAIN VS BANABIHARI TRIPATHY	DURGA PRASAD JENA VS	// 0 //
83	CMP/0001081/2023	LAXMAN KUMAR PRADHAN VS MANGULU BEHERA	DILLIP KUMAR PRADHAN VS	// 0 //
84	CMP/0001082/2023	SUKANTA KUMAR PRADHAN VS RUDRA PRASAD KAR	BIBEKANANDA BHUYAN VS	// 0 //
85	CMP/0001083/2023	RUDRA PRASAD KAR VS SUKANTA KUMAR PRADHAN	HARAPRIYA SAHU VS	// 0 //
86	CONTC/0006884/2023	SAROJINI MOHARANA @ MAHARATHY VS SALINI PANDIT, IAS	ADV. VS	// 0 //
87	CONTC/0006885/2023	SATYA NARAYAN MANDAL VS DR. RUPA BHANU MISHRA, C.D.M. AND P.H.O., MAYURBHANJ	ADV. VS	// 0 //
88	CONTC/0006886/2023	SUSHANTA SAHOO VS DR. RUPA BHANU MISHRA, C.D.M. AND P.H.O., MAYURBHANJ	ADV. VS	// 0 //
89	CONTC/0006887/2023	PURNA CHANDRA MAHAPATRA VS SALINI PANDIT, I.A.S.	ADV VS	// 0 //
90	CONTC/0006888/2023	ANIL KUMAR NANDA VS SALINI PANDIT, I.A.S.	ADV VS	// 0 //
91	CONTC/0006889/2023	BAIKUNTHA BIHARI BEURA	ADV	//



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		VS	VS	0
92	CONTC/0006890/2023	SALINI PANDIT, I.A.S. LALATENDU DAS	ADV	//
		VS	VS	0
93	CONTC/0006891/2023	SALINI PANDIT, I.A.S. AVIMANYU MOHANTY	ADV	//
		VS	VS	0
94	CONTC/0006892/2023	SALINI PANDIT, I.A.S. NIRAKAR KUND	ADV	//
		VS	VS	0
95	CONTC/0006893/2023	SALINI PANDIT, I.A.S. DHRUBA CHARAN MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
96	CONTC/0006894/2023	ASWATHY S., I.A.S. BIMAL KUMAR NANDI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
97	CONTC/0006895/2023	ASWATHY S., I.A.S. SUJAN MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
98	CONTC/0006896/2023	ASWATHY S., I.A.S. GOBINDA CHANDRA MOHANTA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
99	CONTC/0006897/2023	ASWATHY S., I.A.S. BIJAY KUMAR PARAMANIK	ADV.	//
		VS	VS	0
100	CONTC/0006898/2023	SUSHIL KUMAR LOHANI, I.A.S. SUMIT KUMAR DHRUA	SUMAN MODI	//
		VS	VS	0
101	CONTC/0006899/2023	SABITA DAS, HEADMISTRESS, GOVT. PRIMARY SCHOOL, KADABAHAL, BARGARH BRAJESWAR PATI	ADV	//
		VS	VS	0
102	CONTC/0006900/2023	ASWATHY S., I.A.S. PRAFULLA CHANDRA NAYAK	ADV.	//
		VS	VS	0

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103	CONTC/0006901/2023	ASHOK KUMAR MOHANTY, CONTROLLER OF ACCOUNTS, BBSR. MOCHI HARIJAN VS	ADV VS	// // 0
104	CONTC/0006902/2023	ANU GARG, I.A.S. GOLEKHA CHARAN PANDA VS	ADV VS	// // 0
105	CONTC/0006903/2023	RUTUPARNA MISHRA, TAHASILDAR, KUJANGA DR.SWOSTI PRIYADARSHINI BARAL VS	HRUDANANDA MOHAPATRA VS	// // 0
106	CONTC/0006904/2023	SHALINI PANDIT, I.A.S. SUSANT KUMAR SAHOO VS	ADV VS	// // 0
107	CONTC/0006905/2023	ASWATHY S., I.A.S. MRUTYUNJAYA MALLICK VS	ADV VS	// // 0
108	CONTC/0006906/2023	ASWATHY S., I.A.S. BALABHADRA MISHRA VS	ADV VS	// // 0
109	CONTC/0006907/2023	ASWATHY S., I.A.S. KRUPASINDHU PANDA VS	ADV VS	// // 0
110	CONTC/0006908/2023	ASWATHY S., I.A.S. BAPUJI DEHURI VS	ADV VS	// // 0
111	CONTC/0006909/2023	SUSANTA KUMAR DASH,DIRECTOR, SECONDARY EDUCATION SIKATA KAR, HINDI TEACHER, JALASARPUR HIGH SCHOOL VS	ADV VS	// // 0
112	CONTC/0006910/2023	ASWATHY S., IAS DEEPAK KUMAR GHOSH VS	ADV. VS	// // 0
113	CONTC/0006911/2023	SUSANTA KUMAR DASH, DIRECTOR OF SECONDARY EDUCATION OF ODISHA, BBSR PARTAP KUMAR MEHER VS	SIBA NARAYAN BISWAL VS	// // 0
		RAGHU G., I.A.S		//

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114	CONTC/0006912/2023	BILASINI MALLICK VS ANU GARG, PRINCIPAL SECY., WATER RESOURCES DEPT.	ADV VS	// 0 //
115	CONTC/0006913/2023	MANJUSA MISHRA VS DR. KANHU CHARAN DHIR, REGISTRAR,UTKAL UNIVERSITY	ADV VS	// 0 //
116	CONTC/0006914/2023	RABINARAYAN LENKA VS ARBIND PADHI, I.A.S	ADV VS	// 0 //
117	CONTC/0006915/2023	SHYAM SUNDAR ICE FACTORY, BHADRAK VS THE EXECUTIVE ENGINEER, ELECTRICAL (TPNODL), BHADRAK	SURENDRA PRASAD BARIK VS	// 0 //
118	CONTC/0006916/2023	TAHAPOI NAHAK VS AMITA PATTNAIK, DISTRICT EDUCATION OFFICER,GANJAM	ADV VS	// 0 //
119	CONTC/0006917/2023	SURENDRA AUN VS ASWATHY S., I.A.S	ADV VS	// 0 //
120	CONTC/0006918/2023	KRUSHNA CHANDRA PANIGRAHY VS PRANAB PATRO, THE CONTROLLING AUTHORITY CUM THE DIVISIONAL LABOUR COMMISSIONER/	MANOJ KUMAR NAYAK VS	// 0 //
121	CONTC/0006919/2023	RABI MUNDA VS DR. GAVALI PARAG HARSHAD, I.A.S.	ADV VS	// 0 //
122	CONTC/0006920/2023	JITRAY MAHANTA VS DR. GAVALI PARAG HARSHAD, I.A.S.	ADV. VS	// 0 //
123	CONTC/0006921/2023	GAYATREE DEBATA VS PRASANTA KUMAR MOHAPATRA, ENGINEER-IN-CHIEF,OISIP,JICA	ADV VS	// 0 //
124	CONTC/0006922/2023	MANOJ KUMAR NAYAK VS DR. GAVALI PARAG HARSHAD, I.A.S.	ADV VS	// 0 //
125	CONTC/0006923/2023	KULAMANI MAHANTA	ADV	//

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		VS	VS	0
126	CONTC/0006924/2023	DR. GAVALI PARAG HARSHAD, I.A.S. DIBYA SANKAR MAHANTA	ADV.	//
		VS	VS	0
127	CONTC/0006925/2023	DR. GAVALI PARAG HARSHAD, I.A.S. RATNA KISHAN	ADV.	//
		VS	VS	0
128	CONTC/0006926/2023	DR. GAVALI PARAG HARSHAD, I.A.S. CHINTAMANI MAHANTA	ADV.	//
		VS	VS	0
129	CONTC/0006927/2023	DR. GAVALI PARAG HARSHAD, I.A.S. SUSHAMA MAHANTA	ADV	//
		VS	VS	0
130	CONTC/0006928/2023	DR. GAVALI PARAG HARSHAD, I.A.S. PRATIMA MAHANTA	ADV.	//
		VS	VS	0
131	CONTC/0006929/2023	DR. GAVALI PARAG HARSHAD, I.A.S. BRAJA MOHAN KISHAN	ADV	//
		VS	VS	0
132	CONTC/0006930/2023	DR. GAVALI PARAG HARSHAD, I.A.S. JITRAY MAHANTA	ADV	//
		VS	VS	0
133	CONTC/0006931/2023	DR. GAVALI PARAG HARSHAD, I.A.S. DILLIP KUMAR MOHAPATRA	ADV	//
		VS	VS	0
134	CONTC/0006932/2023	V.V.YADAV, I.A.S ARJUN CHARAN MAHANTA	ADV	//
		VS	VS	0
135	CONTC/0006933/2023	DR. GAVALI PARAG HARSAD, COLLECTOR, SUNDARGARH G.BALAKRISHNA	ADV	//
		VS	VS	0
		ANU GORG, I.A.S.		//
136	CONTC/0006934/2023	SOUMYA SHREECHANDAN DASH	ADV	//
		VS	VS	0

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0006935/2023	DR. ARABINDA PADHEE, I.A.S NILAMANI DAS VS CHIEF GM, SBI	PRANAYA SWAIN VS	// // () //
138	CONTC/0006936/2023	GOKULANANDA PATEL VS SATYABRATA SAHU, I.A.S	LAXMINARAYAN PATEL VS	// () //
139	CONTC/0006937/2023	LITAN SAMANTARAY VS SANTOSHINI DASH, TAHASILDAR, BEGUNIA, KHORDHA	ADV VS	// () //
140	CONTC/0006938/2023	KHIROD PRASAD DAS VS RAJESH ROSHAN NANDA, ADDL.ASSISTANT COMMISSIONER OF ENDOWMENTS,SAMBALPUR	ADV VS	// () //
141	CRLA/0001026/2023	TANKADHAR BHOI VS STATE OF ODISHA	GYANENDRA CHANDRA SWAIN VS	KHARIAR /362 /2019 SPECIAL JUDGE,NAWAPARA(Nuapada ) Sa/0000052/2019
142	CRLA/0001027/2023	DAKTOR @ RAMA MURMU VS STATE OF ODISHA	BANAMALI BARIK VS	TIRING /149 /2022 () //
143	CRLA/0001028/2023	RABINDRA KUMAR DEY VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	RASGOBINDPUR /222 /2020 () //
144	CRLA/0001029/2023	JUGAL KISHORE MISHRA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARI VS	SAMBALPUR VIGILANCE /55 /2016 () //
145	CRLA/0001030/2023	LITU @ MANORANJAN DORA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	BANTALA /298 /2021 () //
146	CRLA/0001031/2023	SATRUGHANA PATI VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BALICHANDRAPUR /104 /2023 () //
147	CRLLP/0000062/2023	SAGARIKA MALLICK VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	CUTTACK SADAR /154 /2019 () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
148	CRLMA/0000376/2023	GAURANGA SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //
149	CRLMA/0000377/2023	CHANDRAMANI DHAL VS STATE OF ODISHA	PRAVASH CH JENA VS	FATEGARH /32 /2021 () //
150	CRLMA/0000378/2023	BISWAPRAKASH SHARMA VS SUSHREE SANGITA BARIKA	BASUDEV PUJARI VS	//0 () //
151	CRLMA/0000379/2023	GOURANGA CH.SAHOO@GOURI SAHU VS STATE OF ORISSA	BASUDEV PUJARI VS	JAGATPUR /128 /2015 () //
152	CRLMC/0004235/2023	PRASANNA KUMAR PANI VS STATE OF ODISHA	MANAS RANJAN DASH VS	BADAMBADI /13 /2023 () //
153	CRLMC/0004236/2023	BALLABH NARAYAN PATTNAIK VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /92 /2021 () //
154	CRLMC/0004237/2023	PRAKASH SWAIN VS STATE OF ODISHA	KABIRAJ PRADHAN VS	TANGI (KHURDA) /114 /2015 () //
155	CRLMC/0004238/2023	CHITTA RANJAN MALA VS STATE OF ODISHA	BALAKRUSHNA RAY VS	//0 () //
156	CRLMC/0004239/2023	CHITTA RANJAN MALA VS STATE OF ODISHA	BALAKRUSHNA RAY VS	//0 () //
157	CRLMC/0004240/2023	CHITTA RANJAN MALA VS STATE OF ODISHA	BALAKRUSHNA RAY VS	//0 () //
158	CRLMC/0004241/2023	CHITTARANJAN DAS VS STATE OF ODISHA	ALOK KUMAR PANDA VS	DHENKANAL TOWN /414 /2021 () //
159	CRLMC/0004242/2023	PRAMOD KUMAR PANDA	MOHENDRA KUMAR MOHAPATRO	//0

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/09/2023**

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		VS	VS	()
160	CRLMC/0004243/2023	STATE OF ODISHA TARA @ JAYANTI NANDA	SANGRAM RATH	// BADAMPAHAD /85 /2021
		VS	VS	()
161	CRLMC/0004244/2023	STATE OF ODISHA V.VINAY	JYOTIRMAYA SAHOO	// GOSANINUAGAM /62 /2022
		VS	VS	()
162	CRLMC/0004245/2023	STATE OF ODISHA A. VENKATA RAO @ VENKATA RAO ASAPU	DIPTI RANJAN BHOKTA	// JATNI P.S. /401 /2016
		VS	VS	()
163	CRLMC/0004246/2023	STATE OF ODISHA ALAYA KUMAR MISHRA	MITALEE JESTHI	// LAXMISAGAR P.S. /49 /2016
		VS	VS	()
164	CRLMC/0004247/2023	STATE OF ODISHA GIRIDHARI SWAIN	DEBABRATA DASH	// DHARMASALA /26 /1994
		VS	VS	()
165	CRLMC/0004248/2023	STATE OF ODISHA SURENDRA BARIK	RABI NARAYAN MOHANTY	// KHURDA P.S. /420 /2019
		VS	VS	()
166	CRLMC/0004249/2023	STATE OF ODISHA PANKAJ KUMAR RAI	MANORANJAN MOHAPATRA	// BELPAHAR /101 /2008
		VS	VS	()
167	CRLMC/0004250/2023	STATE OF ODISHA ABDUL KARIM KHAN	BHARAT JALLI	// CHANDRASEKHARPUR /269 /2023
		VS	VS	()
168	CRLMP/0001828/2023	STATE OF ODISHA SURYAMANI TRIPATHY	SANTOSH KUMAR DWIVEDY	// / /0
		VS	VS	()
169	CRLMP/0001829/2023	STATE OF ODISHA RUBINA BEHERA	KODANDA KUMAR BHUYAN	// / /0
		VS	VS	()
170	CRLMP/0001830/2023	STATE OF ODISHA GITANJALI MAHAKUD	RABI NARAYAN BEHERA	// / /0
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	CRLMP/0001831/2023	STATE OF ODISHA ZARINA KHATUN VS	SADAYA LAXMI PATNAIK VS	// //0 ()
172	CRLMP/0001832/2023	STATE OF ODISHA BRUNDABAN RAY VS	JAYANTA KUMAR PADHI VS	// //0 ()
173	CRLMP/0001833/2023	STATE OF ODISHA JASODA BEHERA VS	SASHIBHUSAN DAS VS	// //0 ()
174	CRLREV/0000487/2023	STATE OF ODISHA JAMBESWAR DIGAL VS	AMITAV TRIPATHY VS	// PHULBANI SADAR /63 /2013 ()
175	CRLREV/0000488/2023	STATE OF ODISHA SURYAKANTA SENAPATI @ RAJA VS	PURNA CHANDRA MISHRA VS	// BHARATPUR PS /169 /2023 ()
176	FAO/0000424/2023	STATE OF ODISHA DY. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS GOPI MALIK	SOUMNATH ROY VS	// // ()
177	FAO/0000425/2023	STATE OF ODISHA DY. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD. VS CHANDAN SAMAL	SOUMNATH ROY VS	// // ()
178	MACA/0000870/2023	D.M, ORIENTAL INSURANCE CO. LTD. VS BASANTA PUTA	SANTOSH KUMAR MOHANTY VS	// // ()
179	MACA/0000871/2023	ICICI LAMBARD GENERAL INSURANCE CO. LTD. VS SABITA PADHI	JAYASANKAR MISHRA VS	// // ()
180	MACA/0000872/2023	B.M, LIBERTY GENERAL INSURANCE LIMITED VS SUKANTI MUNDA	ADAM ALI KHAN VS	// // ()
181	MACA/0000873/2023	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LIMITED VS RINKI RAUT	ADAM ALI KHAN VS	// // ()



## ORISSA HIGH COURT

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182	MACA/0000874/2023	RAMESH CHANDRA SWAIN@PANGARI VS LOKNATH NAIK	BIRANCHI NARAYAN RATH VS	// 0 //
183	MACA/0000875/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION VS BANALATA PRADHAN	PRADIP KUMAR TRIPATHY VS	// 0 //
184	MACA/0000876/2023	GANESH KULU VS ANAND KUMAR CHOUDHURY	BIRANCHI NARAYAN RATH VS	// 0 //
185	MACA/0000877/2023	DEV KUMAR DAS@ KHOKAN DAS VS SHIV SAHAYA YADAV	MOHAMMED MUSTAQ ANSARI VS	// 0 //
186	MATA/0000312/2023	SINHASINI DAS VS MANAS RANJAN NAYAK	SUSANTA KUMAR BARAL VS	// 0 //
187	RPFAM/0000300/2023	HEMANTA KUMAR RAY VS ROMANI DAS@RAY	PRATYUSHA NAIDU VS	// 0 //
188	RPFAM/0000301/2023	JOLLY BISWAL @ SAHOO VS BIKRAM KESHARI SAHOO	RAMANI KANTA PATTANAIAK VS	// 0 //
189	RPFAM/0000302/2023	BINOD MADHAB DUTTA VS STATE OF ODISHA	VS	// 0 //
190	RSA/0000386/2023	DURBADAL NAIK VS PULIN CHANDRA NAIK	AMIT PRASAD BOSE VS	// 0 //
191	TRP(C)/0000297/2023	DIMPLE JAIN VS BIKASH JAIN	TIRTH KUMAR SAHU VS	// 0 //
192	TRP(C)/0000298/2023	ANASUYA ROUT VS DIPAK KUMAR BHUTIA	GIRISH CHANDRA SAHU VS	// 0 //
193	WA/0002317/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPT.	WALAYA KETAN BALABANTARAY,A.G.A	//

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		VS	VS	0
194	WA/0002318/2023	JAGADISH PRASAD SWAIN STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
195	WA/0002319/2023	RAMESH CHANDRA SAHOO KEONJHAR DISTRICT TRUCK OWNERS ASSOCIATION	SHISH KUMAR SAMAL	//
		VS	VS	0
196	WA/0002320/2023	STATE OF ODISHA STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
197	WA/0002321/2023	PARESH KUMAR BARIK STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
198	WA/0002322/2023	SIDDHESWAR CHHATOI STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
199	WA/0002323/2023	AJAY KUMAR DAS STATE OF ODISHA	MANOJA KUMAR KHUNTIA, A.G.A.	//
		VS	VS	0
200	WA/0002324/2023	NILAMANI KHETI STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
201	WA/0002325/2023	ANUBHAB MISHRA STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	//
		VS	VS	0
202	WA/0002326/2023	RAJKISHORE ROUT STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
203	WA/0002327/2023	MINAKETAN MISHRA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
204	WA/0002328/2023	DEBENDRA KUMAR PANDA STATE OF ODISHA	SASWAT DAS, A.G.A.	//
		VS	VS	0

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205	WA/0002329/2023	ASHOK KUMAR DAKUA STATE OF ODISHA VS PRAMILA KUMARI DEI	SASWAT DAS,A.G.A VS	// // 0 //
206	WA/0002330/2023	STATE OF ODISHA VS GOURA MOHAN PRUSTY	HARMOHAN DHAL, A.G.A. VS	// 0 //
207	WA/0002331/2023	DEBASMITA CHAKRA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
208	WA/0002332/2023	STATE OF ODISHA VS LAXMIDHAR SAHOO @ LAXMIDHA SAHOO	HARMOHAN DHAL, A.G.A. VS	// 0 //
209	WA/0002333/2023	STATE OF ODISHA VS BHAGABAT BARIK	HARMOHAN DHAL,A.G.A VS	// 0 //
210	WA/0002334/2023	NIRUPAMA MISHRA VS STATE OF ODISHA	INDRAMANI SAHOO VS	// 0 //
211	WP(C)/0030240/2023	NETAJI COLLEGE OF NURSING, BBSR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
212	WP(C)/0030241/2023	PRAFULLA KUMAR MALIK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
213	WP(C)/0030242/2023	RINKURAJ BEHERA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
214	WP(C)/0030243/2023	PURNA CHANDRA PARIDA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
215	WP(C)/0030244/2023	SURENDRA NAYAK VS THE CHIEF GENERAL MANAGER, ODISHA GRAMYA BANK, BALASORE	SAROJ KUMAR SWAIN VS	// 0 //

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216	WP(C)/0030245/2023	UNOPOS SCHOOL OF PHARMACY, JAGATSINGHPURAKSHAYA KUMAR PANDEY VS STATE OF ODISHA	VS	// 0 //
217	WP(C)/0030246/2023	ABHINABA NAIK VS THE COLLECTOR AND DM, NUAPADA	SATYA NARAYAN MISHRA 4 VS	// 0 //
218	WP(C)/0030247/2023	KANHU CHARAN PATRO VS THE COMMNR. OF C.T AND G.S.T., ODISHA, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
219	WP(C)/0030248/2023	M/S. PRATISTHA ENGINEERING LTD. KHURDA VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
220	WP(C)/0030249/2023	UPENDRANATH NAYAK VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
221	WP(C)/0030250/2023	DILLIP KUMAR NAIK VS TAHASILDAR, KANIHA	RAJENDRA KUMAR PRADHAN VS	// 0 //
222	WP(C)/0030251/2023	SURESH CHANDRA RANA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0 //
223	WP(C)/0030252/2023	JOBEDA KHATUN VS THE STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
224	WP(C)/0030253/2023	DHIREN KUMAR SAHOO VS AO., P.N.B., CUTTACK	ASMIYA RANJAN MAJHI VS	// 0 //
225	WP(C)/0030254/2023	M/S SATPATHY ASSOCIATES, BARGARH VS UNION BANK OF INDIA, MUMBAI	SAILABALA JENA VS	// 0 //
226	WP(C)/0030255/2023	PRADEEP KUMAR PATRA VS STATE OF ODISHA	GOUTAM KUMAR ACHARYA VS	// 0 //
227	WP(C)/0030256/2023	DIPAK KUMAR PRUSTY	KANANBALA ROY CHOUDHURY	//

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		VS	VS	0
228	WP(C)/0030257/2023	THE COMMNR. OF CT AND GST, ODISHA, CUTTACK MAHANI BEHERA	SUKANTA KUMAR NAYAK	//
		VS	VS	0
229	WP(C)/0030258/2023	STATE OF ODISHA LOKNATH BIRITA	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
230	WP(C)/0030259/2023	STATE OF ODISHA KUNTI PATEL	PRADIP KUMAR MOHAPATRA	//
		VS	VS	0
231	WP(C)/0030260/2023	CLAIM COMMISSION,ODISHA PREM KUMAR PANKAJ	ALOK KUMAR PANDA	//
		VS	VS	0
232	WP(C)/0030261/2023	STATE OF ODISHA ISRAEL CHARAN SUNA	PREMANANDA MOHANTY	//
		VS	VS	0
233	WP(C)/0030262/2023	STATE OF ODISHA TARANI KUMAR CHOUDHURY	SANTOSH KUMAR DASH	//
		VS	VS	0
234	WP(C)/0030263/2023	STATE OF ODISHA JAGADISH CHHANCHAN	NIRANJAN MAHARANA	//
		VS	VS	0
235	WP(C)/0030264/2023	UNION OF INDIA PRAGNYA MAYEE TANDI	KUNAL KUMAR SWAIN	//
		VS	VS	0
236	WP(C)/0030265/2023	STATE OF ODISHA BALDEB BARIK	PREMANANDA MOHANTY	//
		VS	VS	0
237	WP(C)/0030266/2023	STATE OF ODISHA BIJAYA KUMAR DASH	BIYOTKESH MOHANTY	//
		VS	VS	0
238	WP(C)/0030267/2023	STATE OF ODISHA ASHOK KUMAR LENKA	PREMANANDA MOHANTY	//
		VS	VS	0

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239	WP(C)/0030268/2023	STATE OF ODISHA NIMAI CHARAN DAS @ NIMAI CHANDRA DAS VS	SAGARIKA SAHOO VS	// // ()
240	WP(C)/0030269/2023	STATE OF ODISHA OMEGA ENTERPRISES, JHARSUGUDA VS	TARUNKANTA PATTANAYAK VS	// // ()
241	WP(C)/0030270/2023	STATE OF ODISHA NANJI KUMBHAR VS	KUNAL KUMAR SWAIN VS	// // ()
242	WP(C)/0030271/2023	STATE OF ODISHA RAJENDRA PANDEY VS	NIRANJAN PANDA VS	// // ()
243	WP(C)/0030272/2023	STATE OF ODISHA UPALI MUNITA RAO VS	BIJAYA KUMAR RAGADA VS	// // ()
244	WP(C)/0030273/2023	UNION OF INDIA SATRUGHNA PATRA VS	JYOTIRMAYA SAHOO VS	// // ()
245	WP(C)/0030274/2023	STATE OF ODISHA SANAT KUMAR BEHERA VS	SUSANTA KUMAR SAHU VS	// // ()
246	WP(C)/0030275/2023	COMMISSIONER-CUM-SECY. TO GOVT., ST AND SC DEVELOPMENT DEPT., BBSR MINAKETAN SAHU VS	ALOK KUMAR PANDA VS	// // ()
247	WP(C)/0030276/2023	STATE OF ODISHA BINAPANI MEHER VS	JIBAN RANJAN DASH VS	// // ()
248	WP(C)/0030277/2023	STATE OF ODISHA DILLIP KUMAR MEHER VS	JNYANANANDA PANDA VS	// // ()
249	WP(C)/0030278/2023	STATE OF ODISHA PRADIP KUMAR BEHERA VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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250	WP(C)/0030279/2023	RATHI MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
251	WP(C)/0030280/2023	TRINATH MEHER VS STATE OF ODISHA	JNYANANANDA PANDA VS	// 0 //
252	WP(C)/0030281/2023	SURESH GILL @ SURESH CHANDRA GILL VS AKULI BEHERA	BIDYADHAR PRADHAN VS	// 0 //
253	WP(C)/0030282/2023	KRUPA SAGAR SAHU VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
254	WP(C)/0030283/2023	SHIBA SHANKAR PRADHAN VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
255	WP(C)/0030284/2023	PRANANATH BARIKI VS STATE OF ODISHA	PRASANNA KUMAR RATHI VS	// 0 //
256	WP(C)/0030285/2023	BABULAL SAMAL VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
257	WP(C)/0030286/2023	ASHOK KUMAR PANDA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
258	WP(C)/0030287/2023	BADRI NARAYAN MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
259	WP(C)/0030288/2023	M/S. NIGAM SUPPLIERS, CUTTACK VS STATE OF ODISHA	PAMI RATH VS	// 0 //
260	WP(C)/0030289/2023	GANESWAR JENA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
261	WP(C)/0030290/2023	PURNA CHANDRA PATRA	ARABINDA TRIPATHY	//

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		VS	VS	0
262	WP(C)/0030291/2023	STATE OF ODISHA RAJENDRA KUMAR DHAL	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
263	WP(C)/0030292/2023	STATE OF ODISHA DR. SITARAM	GYANA RANJAN SETHI	//
		VS	VS	0
264	WP(C)/0030293/2023	STATE OF ODISHA RAJENDRA KUMAR DHAL	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
265	WP(C)/0030294/2023	STATE OF ODISHA KISHORE KUMAR PATRA	BIPLAB KUMAR DASH	//
		VS	VS	0
266	WP(C)/0030295/2023	STATE OF ODISHA DILIP KUMAR MIRDDHA	ASWINI KUMAR DASH	//
		VS	VS	0
267	WP(C)/0030296/2023	STATE OF ODISHA JUGAL KISHORE SAHOO	ANJAN KUMAR BISWAL	//
		VS	VS	0
268	WP(C)/0030297/2023	STATE OF ODISHA HARIHARA BEHERA	AGASTI KANUNGO	//
		VS	VS	0
269	WP(C)/0030298/2023	STATE OF ODISHA ANTARYAMI SAHOO	ANJAN KUMAR BISWAL	//
		VS	VS	0
270	WP(C)/0030299/2023	STATE OF ODISHA MAKARDHAJ PATEL	PREMANANDA MOHANTY	//
		VS	VS	0
271	WP(C)/0030300/2023	STATE OF ODISHA RENUBALA DEBNATH	GYANALOKA MOHANTY	//
		VS	VS	0
272	WP(C)/0030301/2023	UTKAL GRAMEEN BANK, BOLANGIR RADHASHYAM MOHAPATRA	BIBEKANANDA BHUYAN	//
		VS	VS	0



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273	WP(C)/0030302/2023	STATE OF ODISHA M/S. HOTEL ARYAPRAVA PVT LTD. BBSR VS UNION OF INDIA	PURNA CHANDRA BEHERA VS	// // ()
274	WP(C)/0030303/2023	PRASANA KUMAR SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// () //
275	WP(C)/0030304/2023	PRASANTA KUMAR JENA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
276	WP(C)/0030305/2023	NANDAKISHORE YADAV VS UNION OF INDIA	SAUBHAGYA KUMAR SAMAL VS	// () //
277	WP(C)/0030306/2023	ANIL PRASAD SAH VS UNION OF INDIA	SAUBHAGYA KUMAR SAMAL VS	// () //
278	WP(C)/0030307/2023	MANAS RANJAN SENAPATI VS STATE OF ODISHA	BUDHADEV ROURAY VS	// () //
279	WP(C)/0030308/2023	ASWINEE KUMAR BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
280	WP(C)/0030309/2023	DIGAMBAR MALIK VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //
281	WP(C)/0030310/2023	HRUSHIKESH PANDA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //
282	WP(C)/0030311/2023	PRATAP CHANDRA SAHOO VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //
283	WP(C)/0030312/2023	NEELAM PANDEY VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0030313/2023	SASHIKANTA JENA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
285	WP(C)/0030314/2023	SHAKTI MAA DURGA WSHG, SARASWATIPUR GPLFDHARMENDRA SETHY VS STATE OF ODISHA	VS	// 0 //
286	WP(C)/0030315/2023	DHRUBA CHARAN BIHARI VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
287	WP(C)/0030316/2023	DEBENDRANATH BEHERA VS STATE OF ODISHA	TAPAN KUMAR KAMILA VS	// 0 //
288	WP(C)/0030317/2023	M/S. ASHOKA MOTORS, JAJPUR VS STATE OF ODISHA	LALIT KUMAR MAHARANA VS	// 0 //
289	WP(C)/0030318/2023	SUMAN JENA VS ODISHA INFORMATION COMMISSIONER, BBSR	RAMDAS ACHARY VS	// 0 //
290	WP(C)/0030319/2023	SUDAM CHARAN SETHI VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
291	WP(C)/0030320/2023	KAILASH CHANDRA SWAIN VS ADDL. COMMISSIONER, SETTLEMENT AND CONSOLIDATION, CUTTACK	AJIT CHANDRA MOHAPATRA VS	// 0 //
292	WP(C)/0030321/2023	KALPANA SINGH VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
293	WP(C)/0030322/2023	PRAMOD KUMAR PATI VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
294	WP(C)/0030323/2023	RANGADHAR ROUT VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
295	WP(C)/0030324/2023	M.C. OF THE WELFARE SCHOOL FOR THE CEREBRAL PALSY CHILDREN, Bhubaneswar	RAJESH KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
296	WP(C)/0030325/2023	STATE OF ODISHA SRIDHAR SAHU	TUSHAR KANTA NAYAK	//
		VS	VS	0
297	WP(C)/0030326/2023	STATE OF ODISHA DILLIP KUMAR AGRAWALLA	HARIPAD MOHANTY	//
		VS	VS	0
298	WP(C)/0030327/2023	STATE OF ODISHA PRABHUTI CHARAN SWAIN	SUDHIR KUMAR MALLICK	//
		VS	VS	0
299	WP(C)/0030328/2023	STATE OF ODISHA NIKHIL KUMAR SAHOO	SAROJ RANJAN SUBUDHI	//
		VS	VS	0
300	WP(C)/0030329/2023	STATE OF ODISHA ARJUNA PRADHAN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
301	WP(C)/0030330/2023	STATE OF ODISHA ARATI MAHALA	PRAMODA KUMAR MISHRA	//
		VS	VS	0
302	WP(C)/0030331/2023	STATE OF ODISHA ABANI KUMAR ROUL	SITANSU MOHAN SINGH	//
		VS	VS	0
303	WP(C)/0030332/2023	THE TRANSPORT COMMNR., CUM CHAIRMAN, STA, CUTTACK GAGAN SWAIN	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
304	WP(C)/0030333/2023	STATE OF ODISHA LAXMIKANTA PATTANAYAK	GOPINATH SETHI	//
		VS	VS	0
305	WP(C)/0030334/2023	STATE OF ODISHA ABANI KUMAR ROUL	SITANSU MOHAN SINGH	//
		VS	VS	0
306	WP(C)/0030335/2023	THE TRANSPORT COMMNR. CUM CHAIRMAN STA, CUTTACK PANCHANAN DHAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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307	WP(C)/0030336/2023	STATE OF ODISHA URMILA PALEI VS	GOPINATH SETHI VS	// // ()
308	WP(C)/0030337/2023	STATE OF ODISHA SUKANTI NAYAK VS	SITANSU MOHAN SINGH VS	// // ()
309	WP(C)/0030338/2023	THE TANSPORT COMMNR. CUM CHAIRMAN, STA, CUTTACK SUCHITRA MOHANTY VS	J.K.MISHRA (2) VS	// // ()
310	WP(C)/0030339/2023	STATE OF ODISHA MANORANJAN JENA VS	SATYAJIT MOHAPATRA VS	// // ()
311	WP(C)/0030340/2023	STATE OF ODISHA BHAGIRATHI NAYAK VS	HIMANSU SEKHAR SATAPATHY VS	// // ()
312	WP(C)/0030341/2023	STATE OF ODISHA TIKINA NAYAK VS	HIMANSU SEKHAR SATAPATHY VS	// // ()
313	WP(C)/0030342/2023	STATE OF ODISHA BIJULI TELAM VS	RAMESH CHANDRA SWAIN VS	// // ()
314	WP(C)/0030343/2023	STATE OF ODISHA SELA KUMARI NAYAK VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
315	WP(C)/0030344/2023	STATE OF ODISHA RANJAN KUMAR DAS VS	HRUDANANDA MOHAPATRA VS	// // ()
316	WP(C)/0030345/2023	STATE OF ODISHA GOBINDA KUMAR PATRA VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
317	WP(C)/0030346/2023	STATE OF ODISHA SANATAN MALLICK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// // () //

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318	WP(C)/0030347/2023	BIKASH PANIGRAHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
319	WP(C)/0030348/2023	SOUMYA RANJAN DAS VS STATE BANK OF INDIA, MUMBAI	HRUDANANDA MOHAPATRA VS	// 0 //
320	WP(C)/0030349/2023	LALIT NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
321	WP(C)/0030350/2023	SAMRENDRA ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
322	WP(C)/0030351/2023	PADMA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
323	WP(C)/0030352/2023	SULABHA NAHAK VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
324	WP(C)/0030353/2023	MAHARAGI SETHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
325	WP(C)/0030354/2023	KADAMBINI SAMAL VS THE GENERAL MANAGER, CHOLAMANDALOM MS GENERAL INSURANCE COMPANY LTD., CHENNAI	RANJAN KUMAR ROUT VS	// 0 //
326	WP(C)/0030355/2023	MURALI KUMAR SAHU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
327	WP(C)/0030356/2023	ASHOK KUMAR SWAIN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
328	WP(C)/0030357/2023	MANTU SASMAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
329	WP(C)/0030358/2023	AGNEEV KUMAR DAS	AMIT KUMAR DAS	//

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		VS	VS	0
		DIOCESE OF CUTTACK		//
330	WP(C)/0030359/2023	SULTAN AHMED KHAN	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0030360/2023	TRILOCHAN MANGARAJ	LALIT NARAYAN PATTANAIAK	//
		VS	VS	0
		COMMISSIONER-CUM-SECY. TO GOVT., RURAL DEVELOPMENT DEPT., BBSR		//
332	WP(C)/0030361/2023	MARK DALBEHERA	UPENDRA KUMAR SAMAL	//
		VS	VS	0
		DARSHAN SABAR		//
333	WP(C)/0030362/2023	SUKADEV PATTANAIAK	LALIT NARAYAN PATTNAIK	//
		VS	VS	0
		TAHASILDAR, JATNI		//
334	WP(C)/0030363/2023	CHERU KARMI	DIGAMBARA MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0030364/2023	PRAKASH CHANDRA MOHAPATRA	GYANENDRA CHAITANYA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0030365/2023	KHIRABDHI TANAYA SAHU	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0030366/2023	KALYANI KUMARI MISHRA	JITENDRA KUMAR MISHRA 2	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0030367/2023	BANAMALI ROUT	SAIBRATA RATH	//
		VS	VS	0
		COLLECTOR, PURI		//
339	WP(C)/0030368/2023	BARENDRA SAHOO @ BARENDRA KUMAR SAHOO	PRAVU PITYARTHI KU. PANDIT	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0030369/2023	M/S. SUDARSHAN PRADHAN	KSHIROD KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0030370/2023	COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA BISWA RANJAN SWAIN VS STATE OF ORISSA	ABHISEK KEJARIWAL VS	// // ()
342	WP(C)/0030371/2023	MAHESWAR MOHANTY VS THE CHIEF GM-IN-CHARGE, RBI, MUMBAI	DILIP KUMAR SAHU VS	// // ()
343	WP(C)/0030372/2023	SK. NETU @ SK. NATUL VS STATE OF ORISSA	SURYAKANTA DWIBEDI VS	// // ()
344	WP(C)/0030373/2023	M/S. SUDARSHAN PRADHAN VS COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA	KSHIROD KUMAR SAHOO VS	// // ()
345	WP(C)/0030374/2023	RADHA MUNDA VS STATE OF ODISHA	ABHISHEK DASH VS	// // ()
346	WP(C)/0030375/2023	M/S. DIBAKAR PANDA, KHURDA VS COMMISSIONER OF CT AND GST, CUTTACK	MADHAB LAL AGARWAL VS	// // ()
347	WP(C)/0030376/2023	RANJAN SINGH ARORA VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// // ()
348	WP(C)/0030377/2023	SWAGATIKA BISWAL VS STATE OF ODISHA	PRANOY MOHANTY VS	// // ()
349	WP(C)/0030378/2023	MAHENDRA KUMAR AICH VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0030379/2023	MADHUSUDAN PATRA VS REGIONAL MANAGER, RBI, BBSR	PRAKASH KUMAR MISHRA VS	// // ()
351	WP(C)/0030380/2023	PRATHANA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// // ()

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352	WP(C)/0030381/2023	PABIRA KUMAR DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
353	WP(C)/0030382/2023	SUSANTA KUMAR JENA VS STATE OF ODISHA	NARENDRA KUMAR LENKA VS	// 0 //
354	WP(C)/0030383/2023	BISWAMOHAN SRICHANDAN RAY VS STATE OF ODISHA	PRASANTA KUMAR NAYAK VS	// 0 //
355	WP(C)/0030384/2023	PRADIPTA KUMAR DAS VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0030385/2023	NARAYAN MOHANTA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
357	WP(C)/0030386/2023	SANTOSINI BEHERA VS STATE OF ODISHA	SIDDHARTH SAMAL VS	// 0 //
358	WP(C)/0030387/2023	HARISH CHANDRA MARATHA VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
359	WP(C)/0030388/2023	NARESH KUMAR PATNAIK VS STATE GOVT. OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
360	WP(C)/0030389/2023	KANA @ KANAKA MUKHI VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
361	WP(C)/0030390/2023	JUDHISTIR CHOUHAN VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //
362	WP(C)/0030391/2023	RABINDRA KUMAR DAS VS STATE TRANSPORT AUTHORITY ODISHA CUTTACK	SABYASACHI MISHRA VS	// 0 //
363	WP(C)/0030392/2023	ARUP KUMAR JENA	LAXMAN PRADHAN	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0030393/2023	ICICI BANK LTD., BBSR	NALINI KANTA DASH	//
		VS	VS	0
		PRATIVA BHARATI		//
365	WP(C)/0030394/2023	SAIBANI SAHU	SANDIPANI NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0030395/2023	M/S. LANCER LOGISTICS PVT. LTD.,BANGALORE	KARTIK KURMY	//
		VS	VS	0
		THE COMMNR. OF CT AND GST., CUTTACK		//
367	WP(C)/0030396/2023	JITAN KUMAR PATTANIK @ PATTANAIAK	BIPLABA P.B. BAHALI	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0030397/2023	BIRENDRA KUMAR SAHOO	NILAMADHAB SARKAR	//
		VS	VS	0
		CHIEF ADMINISTRATOR,SHREE JAGANNATH TEMPLE ADMINISTRATION., PURI		//
369	WP(C)/0030398/2023	CHARAN MIRDHA	SURESH KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0030399/2023	SHAKTIDUTTA SAMAL	SANTOSH KUMAR PATTANAIAK	//
		VS	VS	0
		TIMES INTERNET LTD., HARYANA		//
371	WP(C)/0030400/2023	SUSMITA DAS @ SUSMITA BARIK	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0030401/2023	PRADIPTA KUMAR DASH	MANOJ KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0030402/2023	NAYANA MOHANTY	KSHIROD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0030403/2023	HEMANTA NAIK	PRABHU PRASAD PARIDA	//
		VS	VS	0

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375	WP(C)/0030404/2023	STATE OF ODISHA MAMATARANI BALABANTARAY VS	KARTIK CHANDRA TRIPATHY VS	// // ()
376	WP(C)/0030405/2023	STATE OF ODISHA ABHILIPSA SAHOO VS	DEEPAK KUMAR MOHAPATRA VS	// // ()
377	WP(C)/0030406/2023	STATE OF ODISHA MADHUCHHANDA UPADHYAY VS	MANOJ KUMAR PANDA VS	// // ()
378	WP(C)/0030407/2023	TAPASWINI NAYAK PRAMOD KUMAR NANDA VS	JAYANTA KUMAR BAL VS	// // ()
379	WP(C)/0030408/2023	STATE OF ODISHA NALINI KUMARI DAS VS	SANJAY KUMAR MOHANTY 2 VS	// // ()
380	WP(C)/0030409/2023	STATE OF ODISHA T.DAMAYANTY VS	SATYAJIT BEHERA VS	// // ()
381	WP(C)/0030410/2023	STATE OF ODISHA RAMAKRUSHNA DALAI VS	SATYAJIT BEHERA VS	// // ()
382	WP(C)/0030411/2023	STATE OF ODISHA BINOD KUMAR PATI VS	SURYAKANTA PALAI VS	// // ()
383	WP(C)/0030412/2023	STATE OF ODISHA FAKIR MOHAN DAS VS	DURGA PRASANA DAS VS	// // ()
384	WP(C)/0030413/2023	HOUSING AND URBAN DEVELOPMENT DEPT. GOVT. OF ODISHA, BBSR D. GUPTESWAR RAO VS	LAMBIT SENAPATI VS	// // ()
385	WP(C)/0030414/2023	COLLECTOR AND DM, KORAPUT SAUBHAGYA LAXMI JENA VS	SANJAY KUMAR SAMANTARAY VS	// // ()
		STATE OF ODISHA		//

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386	WP(C)/0030415/2023	SUCHITRA BARIHA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
387	WP(C)/0030416/2023	LIPIKA MOHAPATRA VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
388	WP(C)/0030417/2023	KUMUDINI JENA VS R.T.O., TALCHER	CHANDAN MISHRA VS	// 0 //
389	WP(C)/0030418/2023	KUNJALATA ROUT VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
390	WP(C)/0030419/2023	SUBHALAXMI JENA VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
391	WP(C)/0030420/2023	BHIMASEN NANDA VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	// 0 //
392	WP(C)/0030421/2023	KUBERA PRADHAN VS STATE OF ODISHA	JAYADEBA BEHERA VS	// 0 //
393	WP(C)/0030422/2023	DILLIP KUMAR MISHRA VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
394	WP(C)/0030423/2023	LIPIKA MOHAPATRA VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
395	WP(C)/0030424/2023	TAPAS KUMAR JENA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
396	WP(C)/0030425/2023	HIMANSHU PATTANAIAK VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
397	WP(C)/0030426/2023	LIPIKA MOHAPATRA	CHANDAN MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	WP(C)/0030427/2023	R.T.O., KENDRAPARA NABIN CHANDRA PARIDA	RAMA CHANDRA JENA	//
		VS	VS	0
399	WP(C)/0030428/2023	STATE OF ODISHA ANTARYAMI MALLIK	MANAS KUMAR CHAND	//
		VS	VS	0
400	WP(C)/0030429/2023	STATE OF ODISHA KRUSHNA PRIYA DASH	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
401	WP(C)/0030430/2023	UNION OF INDIA RITA @ REETA DAS	DEBASISH SAMAL	//
		VS	VS	0
402	WP(C)/0030431/2023	STATE OF ODISHA BANAJ KUMAR BISIMAJHI	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
403	WP(C)/0030432/2023	STATE OF ODISHA SUBASH CHANDRA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
404	WP(C)/0030433/2023	STATE OF ODISHA BRIGHT EDUCATIONAL CHARITABLE TRUST, BBSRUMA CHARAN MISHRA		//
		VS	VS	0
405	WP(C)/0030434/2023	STATE OF ODISHA NIRANJAN DAS	SUKANTA KUMAR NAYAK	//
		VS	VS	0
406	WP(C)/0030435/2023	SUSANTA DAS UDAYANATH SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
407	WP(C)/0030436/2023	STATE OF ODISHA LINGARAJ BEHERA	MANORANJAN PADHY	//
		VS	VS	0
408	WP(C)/0030437/2023	AO, UNION BANK OF INDIA, RAYAGADA ARJUN BHOI	NIRANJAN SINGH (1)	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	WP(C)/0030438/2023	STATE OF ODISHA SEBATI DWIBEDY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
410	WP(C)/0030439/2023	STATE OF ODISHA BISWARANJAN PALAI VS	KARTIK CHANDRA TRIPATHY VS	// // ()
411	WP(C)/0030440/2023	STATE OF ODISHA MANIK HANS VS	AJIT KUMAR MAHAPATRA VS	// // ()
412	WP(C)/0030441/2023	THE SUB REGISTRAR, BBSR BRAJA KISHORE SAHOO VS	MUKUNDA CHANDRA MISHRA VS	// // ()
413	WP(C)/0030442/2023	STATE OF ODISHA TIKINA DAS VS	KARTIK CHANDRA TRIPATHY VS	// // ()
414	WP(C)/0030443/2023	STATE OF ODISHA AKSHAYA KUMAR DALBEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
415	WP(C)/0030444/2023	STATE OF ODISHA M/S. PRATYUSH, JAGAMARA VS	LALIT KUMAR MAHARANA VS	// // ()
416	WP(C)/0030445/2023	STATE OF ODISHA NISCHINTAPUR SERVICE COOPERATIVE SOCIETY LTD. VS	D. BOLDRAK VS	// // ()
417	WP(C)/0030446/2023	DEY. REGISTRAR, COOPERATIVE SOCIETIES, BALASORE KANDARPA MOHAN SAHOO VS	DILLIP KUMAR MOHAPATRA VS	// // ()
418	WP(C)/0030447/2023	STATE OF ODISHA KENDRIYA VIHAR APARTMENT OWNERS ASSOCIATION VS	T. PRASHANKHORDA VS	// // ()
419	WP(C)/0030448/2023	IGR CUM REGISTRAR OF SOCIETIES, ODISHA SRIPATI PADHI VS	MIHIR KANTA RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	WP(C)/0030449/2023	DEEPAK KUMAR JENA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// () //
421	WP(C)/0030450/2023	ARJUN MOHAN SAHU @ NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// () //
422	WP(C)/0030451/2023	JYOTIRANJAN JENA VS GOVT. OF ODISHA	SATYABRATA MOHANTY VS	// () //
423	WP(C)/0030452/2023	TRILOCHAN PARIDA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// () //
424	WP(C)/0030453/2023	BASANTI NAYAK VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// () //
425	WP(C)/0030454/2023	CHINMAYA MISHRA VS STATE OF ODISHA	BIMBISAR DASH VS	// () //
426	WP(C)/0030455/2023	GOURANGA CHANDRA PANDA VS STATE OF ODISHA	SWARUP KUMAR PATNAIK VS	// () //
427	WPCRL/0000130/2023	BARUNA SARKAR SAHA VS UNION OF INDIA (CBI)	MAHENDRA KUMAR MOHAPATRA VS	//0 () //
428	ABLAPL/0009989/2023	SULOCHANA BEJ VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	TANGI /175 /2023 () //
429	ABLAPL/0009990/2023	BHIBE MAHANAND VS STATE OF ODISHA	PRABHAV BEHERA VS	KOMNA PS /293 /2021 () //
430	ABLAPL/0009991/2023	MATLUK ALLI KHAN VS UNION OF INDIA	SATYA RANJAN MULIA VS	//0 () //
431	ABLAPL/0009992/2023	JAKIR MIAN	KULDEEP MOHANTY	JHIRPANI P.S. /77 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0009993/2023	UTTAM BAGARTI	ASHIS RANJAN MOHANTY	RAIRAKHOL /115 /2023
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0009994/2023	MD. WASIM AKRAM @ WASHIM	KULDEEP MOHANTY	JASHIPUR /239 /2023
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0009995/2023	AMIT BARDHAN	AMIT BISWAL	/ /0
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0009996/2023	SUBHADRA TIRIA	BIRENDRA KUMAR PARDHI	KARANJIA /195 /2023
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0009997/2023	SATYAJIT KALIA	KARUNAKAR NAYAK	BADAMBADI /43 /2019
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0009998/2023	JASOBANTA SAHOO	SOUMENDRA PATTANAIK	KANIHA /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0009999/2023	JASOBANTA SAHOO	SOUMENDRA PATTANAIK	KANIHA /112 /2023
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0010000/2023	JASOBANTA SAHOO	SOUMENDRA PATTANAIK	KANIHA /100 /2023
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0010001/2023	JASOBANTA SAHOO	SOUMENDRA PATTANAIK	KANIHA /125 /2023
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0010002/2023	DILLIP KUMAR NAYAK	SUBASH CHANDRA MOHANTY	CUTTACK SADAR /605 /2021
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0010003/2023	JASOBANTA SAHOO	SOUMENDRA PATTANAIK	KANIHA /131 /2023
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	ABLAPL/0010004/2023	STATE OF ODISHA BISHNU SAHOO VS	SIDDHARTH GOUTAM DAS VS	// / /0 ()
444	ABLAPL/0010005/2023	STATE OF ODISHA BUBUNA @ ABINASH PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// KANIHA /125 /2023 ()
445	ABLAPL/0010006/2023	STATE OF ODISHA BUBUNA @ ABINASH PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// KANIHA /99 /2023 ()
446	ABLAPL/0010007/2023	STATE OF ODISHA BUBUNA @ ABINASH PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// KANIHA /131 /2023 ()
447	ABLAPL/0010008/2023	STATE OF ODISHA BUBUNA @ ABINASH PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// KANIHA /100 /2023 ()
448	ABLAPL/0010009/2023	STATE OF ODISHA BUBUNA @ ABINASH PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// KANIHA /132 /2023 ()
449	ABLAPL/0010010/2023	STATE OF ODISHA BUBUNA @ ABINASH PRADHAN VS	PRADEEP KUMAR MOHAPATRA VS	// KANIHA /112 /2023 ()
450	ABLAPL/0010011/2023	STATE OF ODISHA BIPIN BEHERA VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /159 /2023 ()
451	ABLAPL/0010012/2023	STATE OF ODISHA MOHAN @ KUNJA BIHARI BARIK VS	DEEPAK KUMAR DAS VS	// barpalli /290 /2023 ()
452	ABLAPL/0010013/2023	STATE OF ODISHA BISWAJIT BISWAL VS	RAGHUNATH DASMOHAPATRA VS	// ASTARANGA /4 /2023 ()
453	ABLAPL/0010014/2023	STATE OF ODISHA JANIEFOOR @ JANEKAR KHAN VS	BIDYALOK MOHAPATRA VS	// MARSHAGHAI /463 /2023 ()
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0010015/2023	GALIB HASMI @ GALID HASIM VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	MARSHAGHAI /463 /2023 () //
455	ABLAPL/0010016/2023	GANGADHAR MAHANAND VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	KOKSARA /216 /2023 () //
456	ABLAPL/0010017/2023	MONALISA ROUT VS STATE OF ODISHA	AVIJIT PATNAIK VS	LALBAG /232 /2023 () //
457	ABLAPL/0010018/2023	DHURBA CHARAN KALAS @ DHRUB CHARAN KALAS VS STATE OF ODISHA	ABHIJAY KUMAR BEHERA VS	JANKIA P.S. /307 /2023 () //
458	ABLAPL/0010019/2023	ANANDA MAJHI VS STATE OF ODISHA	AMIT BISWAL VS	R.UDAYAGIRI /52 /2023 () //
459	ABLAPL/0010020/2023	PANKAJA BAG VS STATE OF ODISHA	LAXMAN PRADHAN VS	PATNAGARH /96 /2022 () //
460	ABLAPL/0010021/2023	AJAY NAYAK VS STATE OF ODISHA	AMRITA MISHRA VS	BANAPUR P.S. /294 /2023 () //
461	ABLAPL/0010022/2023	BANAMBAR NAIK VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	PURIGHAT /115 /2018 () //
462	ABLAPL/0010023/2023	TAPAN KUMAR NAYAK @ TAPAN NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SARANAKUL /82 /2017 () //
463	ABLAPL/0010024/2023	BIKASH RAM @ VIKASH RAM VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	UDITNAGAR /204 /2023 () //
464	ABLAPL/0010025/2023	SAROJ BOI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELPARA /118 /2009 () //
465	ABLAPL/0010026/2023	BINOD MAHAKUD @ BINOD MOHAKUD	SURYAKANTA DWIBEDI	MANAMUNDA /190 /2023

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	()
		STATE OF ODISHA		//
466	ABLAPL/0010027/2023	ELIAJAR RAITA	AMIT BISWAL	R.UDAYAGIRI /50 /2023
		VS	VS	()
		STATE OF ODISHA		//
467	ABLAPL/0010028/2023	TUSARA @ TUSARKANTA NAYAK	UNMESH CHANDRA JENA	REAMAL /143 /2018
		VS	VS	()
		STATE OF ODISHA		//
468	ABLAPL/0010029/2023	GULSAN KUMBHAR	SIDHESWAR MOHANTY	JHARSUGUDA SADAR /244 /2023
		VS	VS	()
		STATE OF ODISHA		//
469	ABLAPL/0010030/2023	DHARANIDHARA SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
470	ABLAPL/0010031/2023	LAMBODAR SAHOO	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
471	ABLAPL/0010032/2023	ANIL MAHANANDA	BIKRAM CHANDRA GHADEI	BURLA /554 /2022
		VS	VS	()
		STATE OF ODISHA		//
472	ABLAPL/0010033/2023	MOHID SHEIKH	SAROJ KUMAR MISHRA	RENGALI /109 /2023
		VS	VS	()
		STATE OF ODISHA		//
473	ABLAPL/0010034/2023	LAKHMIDHAR KUMBHAR @ LAKHINDAR	SARBESWAR SAHOO	SAINTALA /226 /2019
		VS	VS	()
		STATE OF ODISHA		//
474	ABLAPL/0010035/2023	FAKIRA @ MIRJAIBRAHIM BEG	DAYANIDHI MISHRA	KAMAKHYANAGAR /280 /2023
		VS	VS	()
		STATE OF ODISHA		//
475	ABLAPL/0010036/2023	DEEPAK DAS @ SETHY	ASHOK KUMAR SAHOO	PATKURA /358 /2023
		VS	VS	()
		STATE OF ODISHA		//
476	ABLAPL/0010037/2023	BADAL PRADHAN	SURYA NARAYAN MISHRA	PURI SADAR /125 /2023
		VS	VS	()

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**FILING REPORT AS ON :13/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010038/2023	STATE OF ODISHA GOLAP PODH VS	SURYAKANTA DWIBEDI VS	// KHAPRAKHOL /159 /2023 ()
478	ABLAPL/0010039/2023	STATE OF ODISHA ATHANI SAHU VS	SNEHASISH BEHERA VS	// DHENKANAL SADAR /724 /2023 ()
479	ABLAPL/0010040/2023	STATE OF ODISHA NIRMAL DAS @ NIRMAL CHANDRA DAS VS	BIBHUTI RANJAN MOHANTY VS	// JAJPUR TOWN /329 /2023 ()
480	ABLAPL/0010041/2023	STATE OF ODISHA GOPAL MAJHI VS	JNYANANANDA PANDA VS	// NARLA /102 /2023 ()
481	ABLAPL/0010042/2023	STATE OF ODISHA ASHOK KUMAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
482	ABLAPL/0010043/2023	STATE OF ODISHA KUBERA BEHERA VS	UNMESH CHANDRA JENA VS	// KUNDHEIGOLA /251 /2023 ()
483	ABLAPL/0010044/2023	STATE OF ODISHA SUMIT KUMBHAR VS	PRASANTA KUMAR ROURAY VS	// BARGARH /544 /2023 ()
484	ABLAPL/0010045/2023	STATE OF ODISHA BISWAJIT PATNAIK VS	BIJAY KUMAR BEHERA VS	// LAXMISAGAR P.S. /139 /2015 ()
485	ABLAPL/0010046/2023	STATE OF ODISHA GANESWAR SAHOO VS	PRADIPTA BEURA VS	// / /0 ()
486	ABLAPL/0010047/2023	STATE OF ODISHA BANAMBAR BEHERA @ BANA @ KABADIA VS	SANJIB KUMAR BHANJADEO VS	// BEGUNIA P.S. /8 /2015 ()
487	ABLAPL/0010048/2023	STATE OF ODISHA HARISH KUMAR MEHER VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	// KOMNA PS /139 /2019 () //

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0010049/2023	RAKESH SUTAR VS STATE OF ODISHA	ARIJEET MISHRA VS	MARSHAGHAI /64 /2023 () //
489	ABLAPL/0010050/2023	FAGUNA BADARAITA VS STATE OF ODISHA	AMIT BISWAL VS	PATTAPUR (ASKA) /121 /2023 () //
490	ABLAPL/0010051/2023	SHIBSANKAR MAHANA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	KAMARDA /112 /2023 () //
491	ABLAPL/0010052/2023	ASHIS KABI VS STATE OF ODISHA	ABHAY KHANDELWAL VS	KAMARDA /112 /2023 () //
492	ABLAPL/0010053/2023	BRAJABIHARI BAITHA VS STATE OF ODISHA	ABHAY KHANDELWAL VS	KAMARDA /112 /2023 () //
493	ABLAPL/0010054/2023	NILAM KUMAR SWAIN VS STATE OF ODISHA	SOUGAT DASH VS	BADAGODA P.S. /40 /2023 () //
494	ABLAPL/0010055/2023	BIKASH PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /66 /2018 () //
495	ABLAPL/0010056/2023	DIBAKAR BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /436 /2022 () //
496	ABLAPL/0010057/2023	RAJESH KUMAR JENA @ RAJESH JENA VS STATE OF ODISHA	AJIT KUMAR SAHOO VS	DHAMNAGAR /291 /2022 () //
497	ABLAPL/0010058/2023	KALANDI @ DILLIP KUMAR KANDI VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /183 /2023 () //
498	ABLAPL/0010059/2023	SIBA SANKAR DASH VS STATE OF ODISHA	SUJATA JENA VS	KHAJURIPADA /119 /2023 () //
499	ABLAPL/0010060/2023	CHAGALA @ CHANDRAKANTA MALLIK	DEEPAK KU SAHOO	MARSHAGHAI /454 /2023

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### FILING REPORT AS ON :13/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
500	ABLAPL/0010061/2023	SANJIT KHATUA	SATYABRATA PANDA	BOUDH /149 /2023
		VS	VS	()
		STATE OF ODISHA		//
501	ABLAPL/0010062/2023	KABINDRA SWAIN	RAMESH CHANDRA OJHA	BARANGA /14 /2023
		VS	VS	()
		STATE OF ODISHA		//
502	ABLAPL/0010063/2023	KABINDRA SWAIN	RAMESH CHANDRA OJHA	BARANGA /12 /2023
		VS	VS	()
		STATE OF ODISHA		//
503	ABLAPL/0010064/2023	UATTAM KUMAR MAHALIK	PRADEEP KUMAR DAS	TIHIDI /339 /2022
		VS	VS	()
		STATE OF ODISHA		//
504	ABLAPL/0010065/2023	NABINA BHOI	PRADEEP KUMAR KUNDU	NIALI /386 /2023
		VS	VS	()
		STATE OF ODISHA		//
505	ABLAPL/0010066/2023	SUBHAM SEKHAR PATRA	BISWARANJAN DALAI	GOBINDAPUR /170 /2023
		VS	VS	()
		STATE OF ODISHA		//
506	ABLAPL/0010067/2023	SK. MEHERABAN	DEEPAK KU SAHOO	KENDRAPARA /215 /2023
		VS	VS	()
		STATE OF ODISHA		//
507	ABLAPL/0010068/2023	SNEHALATA PRUSTY	S.S.RAY (2)	BERHAMPUR TOWN /267 /2022
		VS	VS	()
		STATE OF ODISHA		//
508	ABLAPL/0010069/2023	NEELAKANTH MOHANTY @ NILAKANTHA	S.S.RAY (2)	BADABAZAR /103 /2022
		VS	VS	()
		STATE OF ODISHA		//
509	ABLAPL/0010070/2023	KULAMANI DASH	CHHABI BEHERA	CRRI /136 /2023
		VS	VS	()
		STATE OF ODISHA		//
510	ABLAPL/0010071/2023	SANA @ PRASANTA KUMAR NAYAK	DEEPAK KU SAHOO	MARSHAGHAI /460 /2023
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/09/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
511	ABLAPL/0010072/2023	STATE OF ODISHA NIRMAL MALLICK @ NIPULI VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /170 /2022 ()
512	ABLAPL/0010073/2023	STATE OF ODISHA BABULI @ SOUMENDRA MISHRA VS	SUSHANTA KUMAR JOSHI VS	// BOLANGIR TOWN /135 /2012 ()
513	ABLAPL/0010074/2023	STATE OF ODISHA NIRMAL MALLICK @ NIPULI VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /64 /2023 ()
514	ABLAPL/0010075/2023	STATE OF ODISHA JASWINDAR SINGH VS	DIBYA PRAKASH MISHRA VS	// PAPADAHANDI /145 /2023 ()
515	ABLAPL/0010076/2023	STATE OF ODISHA NIRMAL MALLICK @ NIPULI VS	PRASANTA KUMAR SAHOO VS	// KAMAKHYANAGAR /353 /2022 ()
516	ABLAPL/0010077/2023	STATE OF ODISHA ANIRUDHA MALIK VS	ARIJEET MISHRA VS	// RAJKANIKA /472 /2023 ()
517	ABLAPL/0010078/2023	STATE OF ODISHA ANANTA KUMAR BEHERA VS	AJAYA KUMAR BARAL VS	// / /0 ()
518	ABLAPL/0010079/2023	STATE OF ODISHA(VIG.) MEGHA GAIALA @ MEGHA SAHOO VS	AJIT KUMAR PANDA VS	// BANKI /267 /2018 ()
519	ABLAPL/0010080/2023	STATE OF ODISHA BIKASH BURMAN VS	RAJIB LOCHAN PATNAIK VS	// CHITRAKONDA /204 /2022 ()
520	ABLAPL/0010081/2023	STATE OF ODISHA BAYA SETHI @ SRIDHARTHA SETHY VS	PRAMODA KUMAR MISHRA VS	// RAJNAGAR /402 /2023 ()
521	ABLAPL/0010082/2023	STATE OF ODISHA CHAKRADHARA MAJHI VS	SK. ZAFARULLA VS	// NILGIRI /205 /2021 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :13/09/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
522	ABLAPL/0010083/2023	SARAT BEHERA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	KANTABANIA PS /136 /2023 () //
523	ABLAPL/0010084/2023	ANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /100 /2017 () //
524	ABLAPL/0010085/2023	ANJAN KUMAR SAHU VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BHADRAK TOWN /143 /2017 () //
525	ABLAPL/0010086/2023	MANASA RANJAN RAUT @ MANASH RANJAN ROUTSURYAKANTA DWIBEDI VS STATE OF ODISHA	 VS	FATEGARH /67 /2017 () //
526	ABLAPL/0010087/2023	MOHD. RIYAZ ALAM VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NCB BHUBANESWAR /1 /2023 () //
527	ABLAPL/0010088/2023	SANDEEP KUMAR MALLICK @ SANDEEP MALLICK LAXMIDHAR MAHAPATRA VS STATE OF ODISHA	 VS	PAHALA /273 /2023 () //
528	ABLAPL/0010089/2023	BISWAJIT BEHERA VS STATE OF ODISHA	SURESH KUMAR JENA VS	DASARATHPUR /75 /2023 () //
529	ABLAPL/0010090/2023	PITAS RAITA @ ROHITA VS STATE OF ODISHA	AMIT BISWAL VS	BADAGADA /261 /2021 () //
530	ABLAPL/0010091/2023	TUKUNA LENKA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /135 /2023 () //
531	ABLAPL/0010092/2023	ALIM KHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /553 /2023 () //
532	ABLAPL/0010093/2023	MUKTIKANTA BARIK VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /273 /2023 () //
533	ABLAPL/0010094/2023	MEGHU GANDA	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /224 /2023

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/09/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
534	ABLAPL/0010095/2023	AINTHA BANKA @ SOBANA BANKA	SANJIT MISHRA	PURI SADAR /363 /2021
		VS	VS	()
		STATE OF ODISHA		//
535	ABLAPL/0010096/2023	NAKULA @ NAKILA CHARAN DASH	PRADIPTA BEURA	TIGIRIA /113 /2023
		VS	VS	()
		STATE OF ODISHA		//
536	ABLAPL/0010097/2023	BALABHADRA SENAPATI	BIBHUTI RANJAN MOHANTY	SARANAKUL /136 /2023
		VS	VS	()
		STATE OF ODISHA		//
537	ABLAPL/0010098/2023	UTKAL NAYAK	RANJIT MOHANTY	NIKIRAI /250 /2023
		VS	VS	()
		STATE OF ODISHA		//
538	ABLAPL/0010099/2023	MANAS KUMAR SINGH @ MANOJ KUMAR SINGH @	SIBANTA KUMAR MAJHI	BALASORE TOWN /237 /2023
		VS	VS	()
		STATE OF ODISHA		//
539	ABLAPL/0010100/2023	GANGADHAR MAHARNA	JAYANTA KUMAR MAJHI	/ /0
		VS	VS	()
		STATE OF ODISHA		//



# ORISSA HIGH COURT

MISC CASES FILED on :13/09/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	3/2023 FA/3/1999	PREMALATA-MP	M/S.P.K.PATTNAIK
2	15/2023 ARBP/11/2020	SN JYOTI ASSOCIATES-MP	
3	50/2023 CRLLP/62/2023	SAGARIKA MALLICK-MP	ASMIYA RANJAN MAJHI
4	67/2023 CRLMA/379/2023	GOURANGA CH.SAHOO@GOURI SAHU-MP	BASUDEV PUJARI
5	72/2023 WPC(OA)/3101/2013	SASI BHUSAN RATH-MP	
6	118/2023 LAA/98/2013	STATE-MP	ASC
7	119/2023 LAA/98/2013	STATE-MP	ASC
8	120/2023 LAA/98/2013	STATE-MP	ASC
9	121/2023 LAA/138/2008	SPL.LAND AQ.REHABILI-MP	AG,ASC
10	122/2023 LAA/138/2008	SPL.LAND AQ.REHABILI-MP	AG,ASC
11	123/2023 LAA/138/2008	SPL.LAND AQ.REHABILI-MP	AG,ASC
12	148/2023 ITA/84/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,,SR.S.C(I.T)
13	149/2023 ITA/85/2023	PRINCIPAL COMMISSIONER OF INCOME TAX-1-MP	TUSHAR KANTI SATAPATHY,,SR.S.C(I.T)
14	190/2023 WPC(OAC)/2521/2017	RAMESH KUMAR BEURA-MP	GYANARANJAN SETHI
15	297/2023 CMAPL/675/2023	CHANDRA SEKHAR SAMANTA-MP	ADV.
16	298/2023 CMAPL/378/2023	SALILA DAS-MP	M/S. BIBEKANANDA BHUYAN, S.SAHOO,S.S.MOHAPATRA
17	299/2023 CMAPL/378/2023	SALILA DAS-MP	M/S. BIBEKANANDA BHUYAN, S.SAHOO,S.S.MOHAPATRA
18	314/2023 TRP(C)/297/2023	DIMPLE JAIN-MP	TIRTH KUMAR SAHU
19	326/2023 MATA/1/2023	SUBRAT ROUSTRAY-MP	NRUSINGHANANDA MAHAPATRA
20	369/2023 RPFAM/300/2023	HEMANTA KUMAR RAY-MP	PRATYUSHA NAIDU
21	370/2023 RPFAM/273/2023	RASHMI RANJAN PRAHARAJ-MP	GOURI KUMAR RATH
22	370/2023 CONTC/145/2013	BISWA PRAKASH TRIPAT-MP	M/S SAMEER KU.DAS
23	371/2023 RPFAM/302/2023	BINOD MADHAB DUTTA-MP	
24	371/2023 CONTC/144/2013	PRASANTA KU.MOHANTY-MP	M/S.SAMEER KU. DAS
25	375/2023 CONTC/6918/2023	KRUSHNA CHANDRA PANIGRAHY-MP	MANOJ KUMAR NAYAK
26	674/2023	JAMBESWAR DIGAL-MP	AMITAV TRIPATHY

27	CRLREV/487/2023 675/2023	JAMBESWAR DIGAL-MP	AMITAV TRIPATHY
28	CRLREV/487/2023 676/2023	SURYAKANTA SENAPATI @ RAJA-MP	PURNA CHANDRA MISHRA
29	CRLREV/488/2023 773/2023	STATE OF ORISSA-MP	A.G.A.
30	FAO/540/2020 774/2023	DY. MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.-MP	MOHOMNATH ROY
31	FAO/424/2023 995/2023	SURENDRA NATH JENA-MP	AMIYA KUMAR MOHANTY(A), ABINASH NAYAK
32	RSA/57/2019 996/2023	DURBADAL NAIK-MP	AMIT PRASAD BOSE
33	RSA/386/2023 1040/2023	SRIDHAR GIRI-MP	MAHESWAR MOHANTY
34	CMP/1078/2023 1041/2023	ARUN KUMAR BRAHMA-MP	M/S.GAUTAM MISRA
35	CMP/408/2019 1042/2023	SUKANTA KUMAR PRADHAN-MP	BIBEKANANDA BHUYAN
36	CMP/1082/2023 1043/2023	SUKANTA KUMAR PRADHAN-MP	BIBEKANANDA BHUYAN
37	CMP/1082/2023 1044/2023	RUDRA PRASAD KAR-MP	HARAPRIYA SAHU
38	CMP/1083/2023 1045/2023	RUDRA PRASAD KAR-MP	HARAPRIYA SAHU
39	CMP/1083/2023 1202/2023	RAJESH BISWAL-MP	SOUBHAGYA S. DAS
40	BLAPL/10553/2023 1203/2023	SUDAM SWAIN-MP	RABINDRANATH PRUSTY
41	BLAPL/12245/2022 1204/2023	JAYDEV HALDAR-MP	KRUSHNA CHANDRA DASH M/S.PRATIK NAYAK
42	BLAPL/10525/2022 1205/2023	SIBU DAS @ SHIBA PRASAD DAS-MP	BISHNU PRASAD PRADHAN
43	BLAPL/10215/2023 1206/2023	SRUJAN @ SUJAN BEHERA-MP	AMLAN SHAKTI PAUL
44	BLAPL/10575/2023 1207/2023	SAROJ KUMAR DAS-MP	ACHYUTANANDA ROUSTRAY
45	BLAPL/10580/2023 1580/2023	D.M, ORIENTAL INSURANCE CO. LTD.-MP	SANTOSH KUMAR MOHANTY
46	MACA/870/2023 1581/2023	D.M, ORIENTAL INSURANCE CO. LTD.-MP	SANTOSH KUMAR MOHANTY
47	MACA/870/2023 1582/2023	ICICI LAMBARD GENERAL INSURANCE CO. LTD.-MP	JAYASANKAR MISHRA
48	MACA/871/2023 1583/2023	ICICI LAMBARD GENERAL INSURANCE CO. LTD.-MP	JAYASANKAR MISHRA
49	MACA/871/2023 1584/2023	B.M, LIBERTY GENERAL INSURANCE LIMITED-MP	ADAM ALI KHAN
50	MACA/872/2023 1585/2023	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD-MP	ADAM ALI KHAN
51	MACA/873/2023 1586/2023	THE D.M., M/S. NATIONAL INSURANCE CO. LTD. (D.O II)-MP	PRASANTA KUMAR MAHALI
52	MACA/862/2023 1587/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD-MP	PRANMOL KIDMAR TRIPATHY
53	MACA/875/2023 1588/2023	RAMESH CHANDRA SWAIN@PANGARI-MP	BIRANCHI NARAYAN RATH
54	MACA/874/2023 1589/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LTD-MP	PRANMOL KIDMAR TRIPATHY
55	MACA/875/2023 1590/2023	GANESH KULU-MP	BIRANCHI NARAYAN RATH
56	MACA/876/2023 1591/2023	DEV KUMAR DAS@ KHOKAN DAS-MP	MOHAMMED MUSTAQ ANSARI
57	MACA/877/2023 1592/2023	MANAGER, LEGAL ICICI LOMBARD GENERAL INSURANCE CO. LTD-MP	JAYASANKAR MISHRA

58	1593/2023 MACA/684/2023	ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
59	1594/2023 MACA/678/2023	THE DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	RIMJHIMBALA PATI
60	1673/2023 ABLAPL/11682/2019	ASISH KUMAR PATRA-MP	
61	1674/2023 ABLAPL/11683/2019	RANJANA VERMA-MP	
62	1675/2023 ABLAPL/4858/2023	PRASANTA NAIK-MP	
63	1676/2023 ABLAPL/2297/2023	TIKILI BISWAL @ KALPANA BISWAL-MP	
64	1677/2023 ABLAPL/630/2023	NAYANA MAHALIK-MP	
65	1678/2023 ABLAPL/3446/2022	SAMIR KUMAR JENA-MP	
66	1679/2023 ABLAPL/556/2021	MITU NAYAK @ BHOI-MP	
67	1680/2023 ABLAPL/3555/2021	SAMEER PATTNAIK-MP	BISHNU PRASAD PRADHAN
68	1681/2023 ABLAPL/5326/2019	MITHUN KHAN-MP	PRATYUSH RANJAN
69	1682/2023 ABLAPL/5273/2023	MOUSUMI SAHU-MP	
70	1683/2023 ABLAPL/7677/2023	GOURANGA DAS @ GOURA DAS-MP	
71	2214/2023 CRLA/1026/2023	TANKADHAR BHOI-MP	GYANENDRA CHANDRA SWAIN
72	2215/2023 CRLA/1026/2023	TANKADHAR BHOI-MP	GYANENDRA CHANDRA SWAIN
73	2216/2023 CRLA/1026/2023	TANKADHAR BHOI-MP	GYANENDRA CHANDRA SWAIN
74	2217/2023 CRLA/633/2023	JALANDHAR KARKARA-MP	MANAS KUMAR CHAND
75	2218/2023 CRLA/412/2021	DAKA@DAKTAR BEHERA-MP	A.C.SARANGI
76	2219/2023 CRLA/1012/2022	AJI@AJAYA AMAT-MP	SAROJ KUMAR PADHI
77	2220/2023 CRLA/59/2022	PRAHALLAD BEHERA-MP	GOURI MOHAN RATH
78	2221/2023 CRLA/226/2019	SANTOSH KUMAR LAHAR-MP	PRAVASH CHANDRA JENA
79	2222/2023 CRLA/1028/2023	RABINDRA KUMAR DEY-MP	RASHMIKANTA MAHALIK
80	2223/2023 CRLA/1028/2023	RABINDRA KUMAR DEY-MP	RASHMIKANTA MAHALIK
81	2224/2023 CRLA/1029/2023	JUGAL KISHORE MISHRA-MP	BHABANI SHANKAR DASPARIDA
82	2225/2023 CRLA/1029/2023	JUGAL KISHORE MISHRA-MP	BHABANI SHANKAR DASPARIDA
83	2226/2023 CRLA/1030/2023	LITU @ MANORANJAN DORA-MP	MANOJ KUMAR PANDA
84	2227/2023 CRLA/1030/2023	LITU @ MANORANJAN DORA-MP	MANOJ KUMAR PANDA
85	2929/2023 CRLMC/3488/2023	PRAMOD PRADHAN-MP	
86	2930/2023 CRLMC/4235/2023	PRASANNA KUMAR PANI-MP	MANAS RANJAN DASH
87	2931/2023 CRLMC/2913/2023	NAKUL BENIA-MP	
88	2932/2023 CRLMC/4237/2023	PRAKASH SWAIN-MP	KABIRAJ PRADHAN
89	2933/2023	CHITTA RANJAN MALA-MP	BALAKRUSHNA RAY

90	CRLMC/4238/2023 2934/2023	CHITTA RANJAN MALA-MP	BALAKRUSHNA RAY
91	CRLMC/4240/2023 2935/2023	CHITTA RANJAN MALA-MP	BALAKRUSHNA RAY
92	CRLMC/4239/2023 2936/2023	PRAMOD KUMAR PANDA-MP	MOHENDRA KUMAR MOHAPATRO
93	CRLMC/4242/2023 2937/2023	A. VENKATA RAO @ VENKATA RAO ASAPU-MP	DIPTI RANJAN BHOKTA
94	CRLMC/4245/2023 2938/2023	KAILASH DAS-MP	
95	CRLMC/1654/2021 2939/2023	ALAYA KUMAR MISHRA-MP	MITALEE JESTHI
96	CRLMC/4246/2023 2940/2023	PANKAJ KUMAR RAI-MP	MANORANJAN MOHAPATRA
97	CRLMC/4249/2023 2941/2023	SANTOSH KU.LENKA-MP	
98	CRLMC/6059/2014 6295/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-MP	PALAYA KETAN BALABANTARAY,A.G.A
99	WA/2317/2023 6296/2023	KEONJHAR DISTRICT TRUCK OWNERS ASSOCIATION-MP	ASHISH KUMAR SAMAL
100	WA/2319/2023 6297/2023	KEONJHAR DISTRICT TRUCK OWNERS ASSOCIATION-MP	ASHISH KUMAR SAMAL
101	WA/2319/2023 6298/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-MP	PALAYA KETAN BALABANTARAY,A.G.A
102	WA/2317/2023 6299/2023	KEONJHAR DISTRICT TRUCK OWNERS ASSOCIATION-MP	ASHISH KUMAR SAMAL
103	WA/2319/2023 6300/2023	ADDL. CHIEF SECRETARY, WATER RESOURCES DEPTT.-MP	PALAYA KETAN BALABANTARAY,A.G.A
104	WA/2317/2023 6301/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
105	WA/2318/2023 6302/2023	STATE OF ODISHA-MP	
106	WA/2318/2023 6303/2023	STATE OF ODISHA-MP	
107	WA/2320/2023 6304/2023	STATE OF ODISHA-MP	
108	WA/2320/2023 6305/2023	STATE OF ODISHA-MP	
109	WA/2320/2023 6306/2023	STATE OF ODISHA-MP	
110	WA/2321/2023 6307/2023	STATE OF ODISHA-MP	
111	WA/2321/2023 6308/2023	STATE OF ODISHA-MP	
112	WA/2321/2023 6309/2023	STATE OF ODISHA-MP	
113	WA/2322/2023 6310/2023	STATE OF ODISHA-MP	
114	WA/2322/2023 6311/2023	STATE OF ODISHA-MP	
115	WA/2322/2023 6312/2023	STATE OF ODISHA-MP	
116	WA/2323/2023 6313/2023	STATE OF ODISHA-MP	
117	WA/2323/2023 6314/2023	STATE OF ODISHA-MP	
118	WA/2323/2023 6315/2023	STATE OF ODISHA-MP	
119	WA/2326/2023 6316/2023	STATE OF ODISHA-MP	
120	WA/2326/2023 6317/2023	STATE OF ODISHA-MP	

121	6318/2023 WA/2327/2023	STATE OF ODISHA-MP	
122	6319/2023 WA/2327/2023	STATE OF ODISHA-MP	
123	6320/2023 WA/2327/2023	STATE OF ODISHA-MP	
124	6321/2023 WA/2329/2023	STATE OF ODISHA-MP	
125	6322/2023 WA/2329/2023	STATE OF ODISHA-MP	
126	6323/2023 WA/2329/2023	STATE OF ODISHA-MP	
127	6324/2023 WA/2328/2023	STATE OF ODISHA-MP	
128	6325/2023 WA/2328/2023	STATE OF ODISHA-MP	
129	6326/2023 WA/2328/2023	STATE OF ODISHA-MP	
130	6327/2023 WA/2325/2023	STATE OF ODISHA-MP	
131	6328/2023 WA/2325/2023	STATE OF ODISHA-MP	
132	6329/2023 WA/2325/2023	STATE OF ODISHA-MP	
133	6330/2023 WA/2324/2023	STATE OF ODISHA-MP	
134	6331/2023 WA/2324/2023	STATE OF ODISHA-MP	
135	6332/2023 WA/2324/2023	STATE OF ODISHA-MP	
136	6333/2023 WA/2331/2023	DEBASMITA CHAKRA-MP	AKSHAYA KUMAR PANDEY
137	6334/2023 WA/2331/2023	DEBASMITA CHAKRA-MP	AKSHAYA KUMAR PANDEY
138	6335/2023 WA/2330/2023	STATE OF ODISHA-MP	
139	6336/2023 WA/2330/2023	STATE OF ODISHA-MP	
140	6337/2023 WA/2330/2023	STATE OF ODISHA-MP	
141	6338/2023 WA/2332/2023	STATE OF ODISHA-MP	
142	6339/2023 WA/2332/2023	STATE OF ODISHA-MP	
143	6340/2023 WA/2332/2023	STATE OF ODISHA-MP	
144	6341/2023 WA/2333/2023	STATE OF ODISHA-MP	
145	6342/2023 WA/2333/2023	STATE OF ODISHA-MP	
146	6343/2023 WA/2333/2023	STATE OF ODISHA-MP	
147	6344/2023 WA/2334/2023	NIRUPAMA MISHRA-MP	INDRAMANI SAHOO
148	6345/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
149	6346/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
150	6347/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
151	6348/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
152	6349/2023	STATE OF ODISHA-MP	SURYA NARAYAN PATNAIK, A.G.A.

	WA/2118/2023		
153	14589/2023 WP(C)/13934/2023	BAIDHAR OJHA-MP	SIDHARTHA MISHRA
154	14590/2023 WP(C)/30246/2023	ABHINABA NAIK-MP	SATYA NARAYAN MISHRA 4
155	14591/2023 WP(C)/30247/2023	KANHU CHARAN PATRO-MP	PRABODHA CHANDRA NAYAK
156	14592/2023 WP(C)/30248/2023	M/S. PRATISTHA ENGINEERING LTD. KHURDA-MP	SOUMYA RANJAN MOHANTY
157	14593/2023 WP(C)/22721/2023	UMA PRASAD MISHRA-MP	
158	14594/2023 WP(C)/30251/2023	SURESH CHANDRA RANA-MP	SAROJ KUMAR MISHRA
159	14595/2023 WP(C)/24536/2021	SUDAM NAYAK-MP	N.P.PARIJA
160	14596/2023 WP(C)/30252/2023	JOBEDA KHATUN-MP	SHIVSANKAR MOHANTY
161	14597/2023 WP(C)/30253/2023	DHIREN KUMAR SAHOO-MP	ASMIYA RANJAN MAJHI
162	14598/2023 WP(C)/30256/2023	DIPAK KUMAR PRUSTY-MP	KANANBALA ROY CHOUDHURY
163	14599/2023 WP(C)/30257/2023	MAHANI BEHERA-MP	SUKANTA KUMAR NAYAK
164	14600/2023 WP(C)/30260/2023	PREM KUMAR PANKAJ-MP	ALOK KUMAR PANDA
165	14601/2023 WP(C)/30262/2023	TARANI KUMAR CHOUDHURY-MP	SANTOSH KUMAR DASH
166	14602/2023 WP(C)/30264/2023	PRAGNYA MAYEE TANDI-MP	KUNAL KUMAR SWAIN
167	14603/2023 WP(C)/30263/2023	JAGADISH CHHANCHAN-MP	NIRANJAN MAHARANA
168	14604/2023 WP(C)/30268/2023	NIMAI CHARAN DAS @ NIMAI CHANDRA DAS-MP	SAGARIKA SAHOO
169	14605/2023 WP(C)/30269/2023	OMEGA ENTERPRISES, JHARSUGUDA-MP	TARUNKANTA PATTANAYAK
170	14606/2023 WP(C)/30272/2023	UPALI MUNITA RAO-MP	BIJAYA KUMAR RAGADA
171	14607/2023 WP(C)/30273/2023	SATRUGHNA PATRA-MP	JYOTIRMAYA SAHOO
172	14608/2023 WP(C)/30275/2023	MINAKETAN SAHU-MP	ALOK KUMAR PANDA
173	14609/2023 WP(C)/30277/2023	DILLIP KUMAR MEHER-MP	JNYANANANDA PANDA
174	14610/2023 WP(C)/30278/2023	PRADIP KUMAR BEHERA-MP	KUNAL KUMAR SWAIN
175	14611/2023 WP(C)/30279/2023	RATHI MEHER-MP	JNYANANANDA PANDA
176	14612/2023 WP(C)/30280/2023	TRINATH MEHER-MP	JNYANANANDA PANDA
177	14613/2023 WP(C)/30281/2023	SURESH GILL @ SURESH CHANDRA GILL-MP	BIDYADHAR PRADHAN
178	14614/2023 WP(C)/30284/2023	PRANANATH BARIKI-MP	PRASANNA KUMAR RATH
179	14615/2023 WP(C)/24657/2023	ALL ODISHA STATE ROAD TRANSPORT STAFF ASSOCIATION, BHADRAKIRI-MP	
180	14616/2023 WP(C)/30285/2023	BABULAL SAMAL-MP	SANJIB MOHANTY
181	14617/2023 WP(C)/3132/2020	N.SANJEEV KUMAR-MP	M/S.SISIR KUMAR PUROHIT
182	14618/2023 WP(C)/13453/2021	BIJOYLAXMI NAYAK-MP	BHABANI SANKAR TRIPATHY 1
183	14619/2023 WP(C)/29957/2023	NIRUPAMA PALEI-MP	NIRANJAN LENKA

184	14620/2023 WP(C)/30302/2023	M/S. HOTEL ARYAPRAVA PVT LTD. BBSR-MP	PURNA CHANDRA BEHERA
185	14621/2023 WP(C)/2345/2023	M/S PUJA ENTERPRISES, CUTTACK-MP	BIBHU PRASAD DAS
186	14622/2023 WP(C)/30305/2023	NANDAKISHORE YADAV-MP	SAUBHAGYA KUMAR SAMAL
187	14623/2023 WP(C)/30306/2023	ANIL PRASAD SAH-MP	SAUBHAGYA KUMAR SAMAL
188	14624/2023 WP(C)/30307/2023	MANAS RANJAN SENAPATI-MP	BUDHADEV ROUSTRAY
189	14625/2023 WP(C)/23181/2023	DUSASANA SAHOO-MP	KODANDA KUMAR BHUYAN
190	14626/2023 WP(C)/29016/2023	RADHA ROUL-MP	GOPABANDHU MISRA
191	14627/2023 WP(C)/29018/2023	HEMANTA SAHU-MP	GOPABANDHU MISRA
192	14628/2023 WP(C)/29021/2023	MANDARDHAR SAHU-MP	GOPABANDHU MISRA
193	14629/2023 WP(C)/29024/2023	KUMUDA SAHU-MP	GOPABANDHU MISRA
194	14630/2023 WP(C)/29026/2023	SUSIL KUMAR PRADHAN-MP	GOPABANDHU MISRA
195	14631/2023 WP(C)/29028/2023	KUTARTHA SAHU-MP	GOPABANDHU MISRA
196	14632/2023 WP(C)/29064/2023	PRAKASH SAHU-MP	GOPABANDHU MISRA
197	14633/2023 WP(C)/29022/2023	BHASKAR CHANDRA PRADHAN-MP	GOPABANDHU MISRA
198	14634/2023 WP(C)/30317/2023	M/S. ASHOKA MOTORS, JAJPUR-MP	LALIT KUMAR MAHARANA
199	14635/2023 WP(C)/30318/2023	SUMAN JENA-MP	RAMDAS ACHARY
200	14636/2023 WP(C)/30320/2023	KAILASH CHANDRA SWAIN-MP	AJIT CHANDRA MOHAPATRA
201	14637/2023 WP(C)/36263/2022	BHARAT CHANDRA PADHAN-MP	KRISHNA CHANDRA SAHU
202	14638/2023 WP(C)/13954/2010	EXE.ENGNR.,LIFT IRGN-MP	
203	14639/2023 WP(C)/30327/2023	PRABHUTI CHARAN SWAIN-MP	SUDHIR KUMAR MALLICK
204	14640/2023 WP(C)/30340/2023	BHAGIRATHI NAYAK-MP	HIMANSU SEKHAR SATAPATHY
205	14641/2023 WP(C)/30341/2023	TIKINA NAYAK-MP	HIMANSU SEKHAR SATAPATHY
206	14642/2023 WP(C)/30342/2023	BIJULI TELAM-MP	RAMESH CHANDRA SWAIN
207	14643/2023 WP(C)/30344/2023	RANJAN KUMAR DAS-MP	HRUDANANDA MOHAPATRA
208	14644/2023 WP(C)/30348/2023	SOUMYA RANJAN DAS-MP	HRUDANANDA MOHAPATRA
209	14646/2023 WP(C)/30358/2023	AGNEEV KUMAR DAS-MP	AMIT KUMAR DAS
210	14647/2023 WP(C)/30361/2023	MARK DALBEHERA-MP	UPENDRA KUMAR SAMAL
211	14648/2023 WP(C)/30363/2023	CHERU KARMI-MP	DIGAMBARA MISHRA
212	14649/2023 WP(C)/22487/2023	PRASANTA KUMAR MOHAPATRA-MP	DILLIP KUMAR PRADHAN
213	14650/2023 WP(C)/30367/2023	BANAMALI ROUT-MP	SAIBRATA RATH
214	14651/2023 WP(C)/30368/2023	BARENDRA SAHOO @ BARENDRA KUMAR SAHOO-MP	PRAVU PITYARTHI KU. PANDIT
215	14652/2023	BISWA RANJAN SWAIN-MP	ABHISEK KEJARIWAL

216	WP(C)/30370/2023 14653/2023	MAHESWAR MOHANTY-MP	DILIP KUMAR SAHU
217	WP(C)/30371/2023 14654/2023	SK. NETU @ SK. NATUL-MP	SURYAKANTA DWIBEDI
218	WP(C)/30372/2023 14655/2023	RADHA MUNDA-MP	ABHISHEK DASH
219	WP(C)/30374/2023 14656/2023	M/S. SUDARSHAN PRADHAN-MP	KSHIROD KUMAR SAHOO
220	WP(C)/30369/2023 14657/2023	RANJAN SINGH ARORA-MP	RAJIV KUMAR MAHANTA
221	WP(C)/30376/2023 14658/2023	M/S. DIBAKAR PANDA, KHURDA-MP	MADHAB LAL AGARWAL
222	WP(C)/30375/2023 14659/2023	SUSANTA KUMAR JENA-MP	NARENDRA KUMAR LENKA
223	WP(C)/30382/2023 14660/2023	M/S. SUDARSHAN PRADHAN-MP	KSHIROD KUMAR SAHOO
224	WP(C)/30373/2023 14661/2023	RASMITA MALIK-MP	M/S.B.P.TRIPATHY
225	WP(C)/12200/2015 14662/2023	RABINDRA KUMAR DAS-MP	SABYASACHI MISHRA
226	WP(C)/30391/2023 14663/2023	ICICI BANK LTD., BBSR-MP	NALINI KANTA DASH
227	WP(C)/30393/2023 14664/2023	M/S. LANCER LOGISTICS PVT. LTD.,BANGALORE-MP	KARTIK KURMY
228	WP(C)/30395/2023 14665/2023	JITAN KUMAR PATTANIK @ PATTANAIAK-MP	BIPLABA P.B. BAHALI
229	WP(C)/30396/2023 14666/2023	MAMATARANI BALABANTARAY-MP	KARTIK CHANDRA TRIPATHY
230	WP(C)/30404/2023 14667/2023	ABHILIPSA SAHOO-MP	DEEPAK KUMAR MOHAPATRA
231	WP(C)/30405/2023 14668/2023	MADHUCHHANDA UPADHYAY-MP	MANOJ KUMAR PANDA
232	WP(C)/30406/2023 14669/2023	NAMRATA PANDA-MP	
233	WP(C)/34546/2022 14670/2023	PRAMOD KUMAR NANDA-MP	JAYANTA KUMAR BAL
234	WP(C)/30407/2023 14671/2023	SAUBHAGYA LAXMI JENA-MP	SANJAY KUMAR SAMANTARAY
235	WP(C)/30414/2023 14672/2023	SUCHITRA BARIHA-MP	LAXMIKANTA MOHANTY
236	WP(C)/30415/2023 14673/2023	SUBHALAXMI JENA-MP	SANJAY KUMAR SAMANTARAY
237	WP(C)/30419/2023 14674/2023	BHIMASEN NANDA-MP	RABI NARAYAN MOHANTY
238	WP(C)/30420/2023 14675/2023	SUBHALAXMI JENA-MP	SANJAY KUMAR SAMANTARAY
239	WP(C)/30419/2023 14676/2023	VIGYAN BHARATI CHARITABLE TRUST, BBSR-MP	
240	WP(C)/29128/2023 14678/2023	NABIN CHANDRA PARIDA-MP	RAMA CHANDRA JENA
241	WP(C)/30427/2023 14679/2023	ANTARYAMI MALLIK-MP	MANAS KUMAR CHAND
242	WP(C)/30428/2023 14680/2023	SUDHANSU KUMAR NAYAK-MP	RAJESH RANJAN SAHOO
243	WP(C)/28651/2023 14681/2023	BANAJ KUMAR BISIMAJHI-MP	BIKRAM CHANDRA GHADEI
244	WP(C)/30431/2023 14682/2023	ARJUN BHOI-MP	NIRANJAN SINGH (1)
245	WP(C)/30437/2023 14683/2023	LINGARAJ BEHERA-MP	MANORANJAN PADHY
246	WP(C)/30436/2023 14684/2023	BISWARANJAN PALAI-MP	KARTIK CHANDRA TRIPATHY
	WP(C)/30439/2023		



247	14685/2023 WP(C)/30441/2023	BRAJA KISHORE SAHOO-MP	MUKUNDA CHANDRA MISHRA
248	14686/2023 WP(C)/30442/2023	TIKINA DAS-MP	KARTIK CHANDRA TRIPATHY
249	14687/2023 WP(C)/28450/2023	HIMANSU SEKHAR RANA-MP	SAROJ KU. MISHRA
250	14688/2023 WP(C)/30444/2023	M/S. PRATYUSH, JAGAMARA-MP	LALIT KUMAR MAHARANA
251	14689/2023 WP(C)/30445/2023	NISCHINTAPUR SERVICE COOPERATIVE SOCIETY LTD. <del>BIMBAR KAMPA</del>	<del>BIMBAR KAMPA</del>
252	14690/2023 WP(C)/30449/2023	DEEPAK KUMAR JENA-MP	BIJAYA KUMAR RAGADA
253	14691/2023 WP(C)/30447/2023	KENDRIYA VIHAR APARTMENT OWNERS ASSOCIATION <del>PHASE I KHANDA</del>	<del>PHASE I KHANDA</del>
254	14692/2023 WP(C)/30451/2023	JYOTIRANJAN JENA-MP	SATYABRATA MOHANTY
255	14693/2023 WP(C)/30454/2023	CHINMAYA MISHRA-MP	BIMBISAR DASH